2744567  27/05/2014
TANTIA CONSTRUCTIONS LIMITED
27,NETAJI SUBHAS ROAD,KOLKATA 700001,WEST BENGAL
MANUFACTURER & TRADER
A LIMITED COMPANY

Address for service in India/Attorney address:
IPM SERVICES
PINACLE RESIDENZA,FG/1,GROUND FLOOR,NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.
3775506  12/03/2018
ARUN LAL GADIA TRADING AS ANKIT ELECTRIC STORES
KAPRAPATI ROAD, BAIRGANIA, DISTT. SITAMARHI-843313 (BIHAR)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
KOLKATA
Elastic Tapes.
3784963  22/03/2018
COBB APPARELS PVT. LTD.
A-9, MANGOLPURI INDUSTRIAL AREA, PHASE-2, MANGOLPURI, DELHI, INDIA.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2007
DELHI
Hook and loop fastening tapes, Hook and loop fasteners, Lace and Embroidery, Ribbon, Bows for clothing, Pins, Buttons, Blazer buttons of precious metals, Stud-Buttons, Buttons for clothing, Eyelets, Zip Materials, Zips, Zip-fasteners, Slide-Fasteners, Snap-Fasteners, Hooks and Eyes, Buttons, hooks and eyes, pins and needles, Buckles for Clothing, Elastic Tape, Trimming for Clothing.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3785954  23/03/2018
SUNIL KUMAR SHARMA, SOLE PROPRIETOR BEING INDIAN CITIZEN, TRADING AS, M/S. 555 SAREE HOUSE
1851-53, Fountain Chowk, Chandni Chowk, Delhi – 110 006
Proprietorship Firm
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :01/11/2010
DELHI
Embroidery; Fancy goods [embroidery]; Lace; Gold & Silver embroidery for garments; Fabric appliques [haberdashery];
Zari (Decorative Lace); Saree Fall (A length of matching fabric sown onto the bottom-inside edge of a sari); Shirt buttons;
Collar supports; Textile ribbons; Elastic ribbons; Fastenings for clothing; Borders and edgings for clothing; Trimmings
for clothing; Brooches, buckles & feathers [clothing accessories]; Frills [lacework]; Belt buckles for clothing; Buttons,
hooks and eyes, pins and needles; Zippers; Decorative articles for the hair; Wigs.
It's Familytime

3787353  24/03/2018

P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :15/04/2015

KOLKATA

Embroidery; Fancy goods [embroidery]; Lace; Gold & Silver embroidery for garments; Fabric appliques [haberdashery];
Zari (Decorative Lace); Saree Fall (A length of matching fabric sown onto the bottom-inside edge of a sari); Shirt buttons;
Collar supports; Textile ribbons; Elastic ribbons; Fastenings for clothing; Borders and edgings for clothing; Trimmings
for clothing; Brooches, buckles & feathers [clothing accessories]; Frills [lacework]; Belt buckles for clothing; Buttons,
hooks and eyes, pins and needles; Zippers; Decorative articles for the hair; Wigs.
Familytime
3787461 24/03/2018
P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :15/04/2015
KOLKATA
Embroidery; Fancy goods [embroidery]; Lace; Gold & Silver embroidery for garments; Fabric appliques [haberdashery];
Zari (Decorative Lace); Saree Fall (A length of matching fabric sown onto the bottom-inside edge of a sari); Shirt buttons;
Collar supports; Textile ribbons; Elastic ribbons; Fastenings for clothing; Borders and edgings for clothing; Trimmings
for clothing; Brooches, buckles & feathers [clothing accessories]; Frills [lacework]; Belt buckles for clothing; Buttons,
hooks and eyes, pins and needles; Zippers; Decorative articles for the hair; Wigs.
3787525 24/03/2018
MAYANK SHARMA PROPRIETOR OF CREATIVE VIA
B-515, GD COLONY, MAYUR VIHAR PHASE-3, DELHI-110096
PROPRIETORSHIP
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since: 25/01/2017
DELHI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations;
False hair
3797226  05/04/2018
ELLIE ENTERPRISES
HOUSE NO. 46, 2ND FLOOR, ENGINEERS ENCLAVE, PITAMPURA, DELHI-110034
Individual
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
Hair Curler, Electric & Non Electric Hair curler, Hair Rollers, Hair Ornaments include in class-26
3797622  05/04/2018
JUNAID
BAMAN PURI GATE KHAJOOR, BAMAN PURI GATE KHAJOOR,.U.P-244901
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
3802606   11/04/2018
VMS BATHWARE PVT. LTD.
C-50, PHASE-II, MAYAPURI INDUSTRIAL AREA NEW DELHI -110064.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
ATAM LABELS
3802828  11/04/2018
SH. NEERAJ JAIN PROPRIETOR OF M/S ATAM LABELS
1680/7/1, BLOCK-31, STREET NO. 3, ANANDPURA, NEAR YAMAHA SHOWROOM, G.T. ROAD, BASTI JODHEWAL,
LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/02/2018
DELHI
NAME TAGS OF TEXTILE FOR IDENTIFYING LINEN, NAME TAGS OF TEXTILE FOR MARKING CLOTHING, CLOTH
PATCHES FOR CLOTHING, CLOTHING BUCKLES, EMBROIDERED PATCHES FOR CLOTHING AND NAME TAPES OF
TEXTILE MATERIAL FOR MARKING CLOTHING INCLUDED IN CLASS-26.
SINTEX

3806493  16/04/2018
SINTEX-BAPL LIMITED
Kalol N.G. 382721 Dist. Gandhinagar, Gujarat
Public Limited Company
Used Since :01/01/1986
AHMEDABAD
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
ARCHIES
3807905   17/04/2018
RAVINDER PARKASH TRADING AS ARCHIES HOSIERY
4904 Aryapura, Subzimandi, Delhi
Proprietor
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :31/12/1990
To be associated with:
848459
DELHI
Hair Bands
Subject to association with application no:1640630
3809014  18/04/2018
KUMARI NIVEDITA
A-1008 TECHNOCITY APARTMENTS, SECTOR - CHI 5, GAUTAM BUDDHA NAGAR, GREATER NOIDA -201308
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
3815156   24/04/2018
B. K. INTERNATIONAL
493B, G. T. Road South, Shibpur, Howrah Block Y 32, Howrah – 711 102
all Indians and Partners of a registered partnership firm
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
KOLKATA
electric hair curlers; eye lash extensions, eye lash ornaments; imitation and artificial eye lashes
4518159  03/06/2020
VIJAY LAXMI LALWANI TRADING AS M/S KRAPAL
119/62, AGRAWAL FARM, THARI MARKET, MANSAROVAR, JAIPUR, RAJASTHAN
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
AHMEDABAD
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations;
False hair included in class 26.
LIONEL PRINCE P
693, Gnanagiri Road, Coronation Colony, Sivakasi, Virudhunagar, Tamil Nadu - 626189

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR
4521793  05/06/2020
GAURAV CHAWLA
H. NO. 28-G, KARSA ROAD, S.C.C. AREA, NILOKHERI, KARNAL - 132117, HARYANA
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair, wigs, toupees, false beards.
VEDAKSH

4521849  06/06/2020

CHETAN PROPRIETOR OF VASHISTHA TRADERS
House No.-156, Begumpur, New Delhi, North West Delhi, Delhi-110086

Proprietorship Firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used

DELHI

Hair bands, hair extensions, wigs, hair pins, natural or synthetic hair for wear, brooches, hair decorations; false hair.
natural or synthetic hair for wear, decorative articles for the hair
4524389    09/06/2020
PRITESH LALJIBHAI CHANCHPATA
C/43, Shiv Nagar Society, L.H. Road, Matawadi, Surat-395006
INDIVIDUAL

Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Lace; Lace and embroidery; Jacquard lace; Bobbin lace; Ribbons made of textile; Textile patches for clothing; Embroidered patches; Artificial flowers of textile; Clothing patches; Buttons, hooks and eyes, pins and needles;
B&C - BOLD AND CLASSIC

4524904   09/06/2020

STACKTRAIL CASH AND CARRY PRIVATE LIMITED
No. 1090/O, Muncipal No. 1580/1090/O 17th Main, Sector-3, HSR Layout Bangalore, Karnataka - 560102.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Hair accessories, bows for the hair, braids, decorative articles for the hair, hair bands, hair pins, hair nets, buttons and hooks and all such goods included in Class 26.
KLUB KORNER

4525246   09/06/2020

STACKTRAIL CASH AND CARRY PRIVATE LIMITED
No. 1090/O, Muncipal No. 1580/1090/O 17th Main, Sector-3, HSR Layout, Bangalore, Karnataka - 560102.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
Hair accessories, bows for the hair, braids, decorative articles for the hair, hair bands, hair pins, hair nets, buttons and hooks and all such goods included in Class 26.
VIJAY KUMAR TRADING AS M/S LEATHER FUSION
63/15, RAMA ROAD, IND. AREA, NEW DELHI-110015
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ABHINAV BHATIA
C-255, SECOND FLOOR, PRASHANT VIHAR NEW DELHI - 110085
Used Since :01/09/2011
DELHI
Zipper, Zipper Pulls, Zipper Fasteners, Slide fasteners [zippers], Zippers for bags
ATN

4527397  10/06/2020

GAURAV SACHDEV (TRADING AS : M/S M.G. ENTERPRISES)
A-86, KESHOPUR INDUSTRIAL AREA, VIKASPURI, NEW DELHI-110018

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since : 24/06/2018

DELHI

BUCKLES, ACCESSORIES OF SLIDE FASTERS AND ZIP, BAG MATERIALS, LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, SLIDE FASTENERS AND DRESSMAKERS ARTICLES, ARTIFICIAL FLOWERS, RIBBONS AND PEARL BRAID, ORNAMENTS FOR CLOTHING, TAPES, ELASTIC TAPES, ORNAMENTAL RIBBONS MADE OF TEXTILE, ORNAMENTAL NOVELTY BUTTONS, ORNAMENTAL NOVELTY, BADGES FOR WEAR BROOCHES FOR CLOTHING, STICKERS, ARMBANDS, BARRETTES, HAIR BANDS, HAIR PINS, HAIR RIBBONS.
UDAYKUMAR NATHALAL HIRPARA AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE YAMUNA NARROW FAB
L-15-16, CITY INDUSTRIAL ESTATE, ROAD NO – 6, UDHNA, SURAT, GUJARAT-INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR INCLUDED IN CLASS - 26.
4529142   12/06/2020
OUR DVE
15-16, AMRIT NAGAR, BEDLA ROAD, NEAR SYPHON, UDAIPUR, RAJASTHAN 313001
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :21/05/2018

AHMEDABAD
lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial
flowers; hair decorations; false hair under class 26.
Trade Marks Journal No: 1958 ,   27/07/2020           Class 26

4529385    12/06/2020
BISMI HOME APPLIANCES LLP
72/1059 44/3017, Opp. Micro Tower, Deshabhimani Road, Kaloor, Ernakulam,Kerala-682017
LLP

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair, buckles [clothing accessories], buttons, darning needles, cords for trimming, elastic ribbons, embroidery / fancy goods [embroidery], embroidery needles, festoons [embroidery], haberdashery [dressmakers' articles]*, except thread, hair curlers, electric and non-electric, other than hand implements, heat adhesive patches for decoration of textile articles [haberdashery], knitting needles, needles, sewing boxes, trimmings for clothing, bobbins for retaining embroidery floss or wool [not parts of machines], needles for wool combing machines.
ESHYN

4533823   17/06/2020

DREAMS ENTERPRISSES

16/2, PLOT NO.8, KARKHANA BAGH, MATHURA ROAD, FARIDABAD, HARYANA-121002

Partnership Firm

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

DELHI

Beads, other than for making jewellery; Glass beads, other than for making jewelry; Ceramic beads, other than for making jewelry; Beads for handicraft work, other than for making jewellery; Fancy goods [embroidery]; Sequins (Decorative clothing accessories); Embroidery; Embroidered patches; Embroidery for garments; Lace and embroidery; Lace, braid and embroidery; Decorative ribbons; Zari (Decorative Lace); Decorative charms for mobile phones; Ornamental bows of textile for decoration; Ornamental cloth patches; Ornamental novelty pins, other than jewellery; Ornamental patches for clothing; Textile patches for clothing; Patches for clothing made of plastic; Frills for clothing; Brooches [clothing accessories]; Edgings for clothing; Loops for clothing.
HOME-EZ

3749220  09/02/2018

MANDIPT SINGH
G-23, Jangpura Extension, New Delhi - 110014
An individual citizen

Address for service in India/Attorney address:
4SEEINGIP
13,Ground Floor, Pocket- E, Sector-17, Dwarka, New Delhi-110078

Proposed to be Used
DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
3780745  17/03/2018
G. N. COLLECTION.
65, PUL MITHAI GALI, JATWARA, SADAR BAZAR, DELHI-110006, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2009
DELHI
Wall hanging (non-textile), Handcrafted non-textile wall hangings, Plastic mats, Carpets, Rugs, Wall paper, Duri, Matting indium and other floor covering of rubber.
3795962  04/04/2018
RAHUL SINGLA TRADING AS THE DIVINE INTERNATIONAL INC.
113/5, BADI PAHAD LOCALITY, ARYA SAMAJ MANDIR STREET, NEAR MAIN BAZAR, PANIPAT, HARYANA, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :27/06/2017
DELHI
Plastic mats, Carpets, Rugs, Wall hanging (non-textile), Wall paper, Duri, Matting indium and other floor covering of rubber.
3830323   11/05/2018
SNAP-ON INCORPORATED
2801 80th Street, Kenosha, Wisconsin 53143, U.S.A.
A corporation organized and existing under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Floor mats, namely, paper floor mats and vinyl floor mats for vehicles.
4342212    08/11/2019

WASEEM AHMED
7266 B, QAMARUDDIN BUILDING, OLD ROHATAK ROAD, AZAD MARKET, DELHI-110006

Individual

Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019

Proposed to be Used

DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
YOGAHOLIC
4420111  25/01/2020
DEEPAK OBEROI PROPRIETOR OF M/S SKUNK ONLINE RETAIL
S-2/92 Old Mahavir Nagar, New Delhi - 110018
(A Sole Proprietorship Concern)
Address for service in India/Attorney address:
SANTOSH KUMAR UPADHYAY
156A, GROUND FLOOR, SATYAM ENCLAVE, DDA FLATS, JHILMIL COLONY, DELHI-110095
Proposed to be Used
DELHI
Yoga Mats in Class 27
4425698   30/01/2020
Fresco Interio Wall Decors
750, Kapurthala Road, Near Jalandhar Vihar, Jalandhar (PB.)
Partnership
Address for service in India/Attorney address:
Mahtta & Co
43-B/3, Udhampur Singh Nagar, Ludhiana, 141001 (Punjab)
Used Since :01/04/2018
Delhi
W95

4494889 02/05/2020
WILDCRAFT INDIA PRIVATE LIMITED
NO.15/16, 15TH CROSS, 100 FEET OUTER RING ROAD, 4TH PHASE, JP NAGAR, BANGALORE – 560 078, KARNATAKA, INDIA
Proprietor

Address for service in India/Attorney address:
PENTALLECT PARTNERS
NO.50/3, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI - 600 030.

Proposed to be Used
CHENNAI
MATS, YOGA MATS
4516325    01/06/2020
TAHER MOIZ GABAJIWALA
Gabajiwala Building, Plot No. 7, Room No. 2, Marol, Church Road, Andheri- East, Mumbai - 400 059, Maharashtra
Individual

Address for service in India/Agents address:
ABBAS HAIDERALI MOTORWALA
A/201, Fakhri Manzil, Saifee Park, Church Road, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
To be associated with:
3886064

MUMBAI
Carpets, carpets-textile, Carpets for automobiles, Underlay for carpets, Hand made woollen carpets, Antislip material for use under carpets, Vinyl wallpaper, Plastic wallpaper, Insulating wallpaper, Textile wallpaper, Non-textile wallpaper, Wallpaper of plastic, Non-textile wallpaper, Wallpaper with 3D visual effects, Wallpaper in the nature of roomsize decorative adhesive wall coverings, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)
JAUNTY CARPETS

4520092  04/06/2020
S R RUGS
SADAR ROAD GHOSIA POST AURAI DISTRICT BHADOHI - 221301
Partnership Firm

Address for service in India/Attorney address:
NITIN AGARWAL
3283, Sector B-3, Vasant Kunj, New Delhi - 110070

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
SANISTEP

4521956 06/06/2020

GAURAV TALWAR
T-4/2 MANGOLPURI INDUSTRIAL AREA, PHASE I, NEW DELHI 110083
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI

Disinfectant Door Mats
ANUKRITI GUSAIN
D/O UTTAM SINGH GUSAIN, BARIYUN, BADEYUN, PAURI GARHWAL - 246155

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
4523107  08/06/2020
SUMIT KUMAR
Q 169, Sunday Market, Near Juice Corner, Vikas Vihar, Uttam Nagar, New Delhi 110059
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since : 26/08/2019

DELHI
Anti-slip floor coverings for use on staircases, Anti-slip material for use under floor coverings, Anti-slip material for use under carpets, Anti-slip material for use under rugs, Area rugs, Artificial grass, Artificial ground coverings, Artificial lawn, Artificial turf, Artificial turf for laying on the surfaces of recreational areas, Automobile carpets Baby crawling mats, Bath mats, Bathroom mats, Bathroom rugs, Bathroom tiles [carpet], Car mats, Beach mats, Carpet inlays, Carpet padding, Carpet runners, Carpet tiles, Carpet tile backing, Carpet tiles for covering floors, Carpet tiles made of plastics, Carpet tiles made of rubber, Carpet tiles made of textiles, Carpeting, Carpets, Carpeting for vehicles, Carpets for automobiles, Carpets, rugs and mats, Carpets [textile], Ceiling paper, Ceiling coverings made of paper, Chair mats [under-chair floor protector], Cloth wall coverings, Cork mats, Cork tiles, Door mats, Door mats of India rubber, Disposable absorbent floor pads, Fur rugs, Grass [Artificial -], Floors coverings of rubber, Foam mats for use on play area surfaces, Floor tiles made of cork, Floor tiles made of carpet, Floor mats of cork, Floor mats for vehicles, Floor mats for automobiles, Floor mats, Floor mats, fire-resistant, for fireplaces and barbecues, Door mats of textile, Fabric bath mats, Fabric wall coverings, Fencing pistes, Floor coverings, Floor coverings and artificial ground coverings, Floor coverings [mats] for use in gymnastic activities, Gymnasium exercise mats, Gymnasium mats, Gymnastic mats, Hand made woollen carpets, Handcrafted non-textile wall hangings, Hangings [Wall -], not of textile, Hard surface coverings for floors, Horse stall floor mats, Heel protectors [mats] to prevent scuffing whilst driving the, vehicle, Imitation turf for use in covering surfaces for athletics, Imitation turf for use in covering surfaces for sports purposes, Insulating wallpaper, Interlocking floor runners, Materials for covering existing floors, Mats, Mats for vehicles [not shaped], Mats of woven rope for creating ski slope surfaces, Mats of woven rope for ski slopes, Moquettes [carpets], Matting [for covering existing floors], Non-slip floor mats for use under apparatus, Non-slip mats, Non-slip mats for baths, Non-slip mats for showers, Non-textile wall coverings, Non-textile wall hangings, Non-textile wallpaper, Paper bath mats, Paper floor mats, Personal exercise mats, Personal sitting mats, Pet feeding mats, Play mats, Plastic bath mats, Plastic wall coverings, Plastic wallpaper, Prayer rugs, Protective floor coverings, Puzzle mats [floor coverings], Rubber bath
mats, Rubber mats, Rugs, Rugs (Floor -), Rugs (Door -), Rugs for animals, Rugs [mats], Runners [mats], Rush mats with floral patterns (hana-mushiro), Showermats, Ski slopes (Mats of woven rope for -), Straw mats, Textile bath mats, Tiles (Carpet -), Underlay for mats, Underlay for carpets, Vehicle carpets, Vehicle mats and carpets, Vehicles mats and carpets, Wall coverings, Wall coverings, not of textile, Wall coverings of cork, Wall coverings of paper, Wall coverings of plastic, Wall coverings of textile, Wall hangings, not made of textile, Wall paper, Wallcoverings, Wallpaper, Wallpaper borders, Wallpaper of plastic, Wallpaper of cork, Wallpapers, Wooden door mats, Yoga mats, Wrestling mats,
4525025  09/06/2020
JOY PRAKASH GUPTA PROPRIETOR OF SANSKRITE INDIA
86-B, THIRD FLOOR, SHAHPUR JAT, NEW DELHI-110049
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Carpets; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Carpet tiles made of textiles; Carpet tiles for covering floors; Mats *; Floor mats; Door mats; Bathroom mats; Rubber mats; Rugs *
Sandarbh
4525304  09/06/2020
LALIT
House No. 99, Gaddi Panna, Main Gali, Jaunti, Delhi-110081
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Floor mats, floor mats for automobiles, carpets, rugs, mats and matting, Yoga mats, Bath mats, Door mats, Gymnasium mats, Reed mats, Non-slip mats
4526540  10/06/2020
BALVINDER SINGH
455/9, SANOLI ROAD
PROPRIETOR

Address for service in India/Attorney address:
GAURAV KUMAR
1982, near sumitra sharma school, wadhawa ram colony, panipat-132103

Proposed to be Used
DELHI

Trademark Class 27 pertains carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
4527282    11/06/2020
AJIT INDUSTRIES PVT. LTD.
414-415, 4TH FLOOR, D MALL, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Mats, Shower mats, Exercise mats, Bathroom mats, Rugs [mats], Floor mats, Rubber mats, Play mats, Door mats,
Gymnastic mats, Yoga mats, Fabric bath mats, Personal exercise mats, Personal sitting mats, Non-slip mats for showers,
Chair mats [under-chair floor protector].
HAZMATs

4527901  11/06/2020

WILDCRAFT INDIA PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
NO.15/16, 15TH CROSS, 100 FEET OUTER RING ROAD, 4TH PHASE, JP NAGAR, BANGALORE – 560 078, KARNATAKA, INDIA
Proprietor

Address for service in India/Attorney address:
PENTALLECT PARTNERS
NO.50/3, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI - 600 030.

Proposed to be Used
CHENNAI
MATS, YOGA MATS
ASIAN PAINTS EZYCR8

4528637   12/06/2020

ASIAN PAINTS LIMITED
6A SHANTI NAGAR, SANTA CRUZ (EAST), MUMBAI- 400055
A COMPANY REGISTERED IN INDIA

Address for service in India/Attorney address:
QUEST IP
122/104, SILVER OAKS APARTMENTS, DLF PH-1, GURGAON - 122 002

Proposed to be Used
To be associated with:
1014698

MUMBAI
WALL PAPERS, WALL COVERINGS AND WALL HANGINGS NOT OF TEXTILE BEING GOODS INCLUDED IN CLASS 27.
4528889  12/06/2020
FAIRPLAN RETAIL PRIVATE LIMITED
2, Bysack Lane, Kolkata 700 007
Small Company

Address for service in India/Attorney address:
BAGMISIKHA PUHAN
PLOT 188/191, BAYABABA MATHA LANE, UNIT 9(FLAT), BHUBANESWAR 751022

Proposed to be Used
KOLKATA
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
Trade Marks Journal No: 1958, 27/07/2020 Class 27

4531526 15/06/2020
M/S. MY MERCHANT
C-52, SURYA VIHAR, NEAR SECTOR-4, POLICE STATION, GURUGRAM, HARYANA-122001
PROPRIETOR

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
GOLDEN KIWI

4533577    16/06/2020

Narsi Gandhi
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
Sandeep Gopal Alhat
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIAL FOR COVERING EXISTING FLOORS, WALL HANGINGS (NON-TEXTILE).
Sanam

4533587  16/06/2020

JALGAON POLYMERS PRIVATE LIMITED
N-105, MIDC Area, Jalgaon- 425003
Manufacturer and Merchant

Address for service in India/Attorney address:
AJAY JAIN
D-703, Veena Dynasty, Evershine City Road Last Stop, Vasai (E)- 401209
Used Since : 05/07/2012

MUMBAI
Mats, Door Mats, Reeds mats, Yoga mats, Plastic Mats.
3476838  07/02/2017
HARI KRISHNA KHANDELWAL
trading as SUCCESS
78, M.G. Road, Kolkata - 700009, West Bengal, India.
Manufacturer, Merchant & Exporter.
Address for service in India/Agents address:
DASWANI & DASWANI
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Games and playthings; gymnastic and sporting articles, medals, trophies, mementos, shields, plaques for sports. Balls for games; Badminton shuttlecocks; Tennis balls; Basketballs; Volleyballs; Soccer balls; Table tennis balls; Balls for sports; Rackets; Protective covers for rackets; Grip tapes for rackets; Strings for rackets; Nets for ball games; Gloves for sports; Bags specially adapted for sports equipment; Knee, arm & elbow guards and pads for athletic use; Wrist bracers; Golf balls; Golf tees; Golf clubs
GREEN GOLD ANIMATION PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, APHB, Kondapur Road, Gachibowli, Hyderabad-500032, Telangana, India

Address for service in India/Agents address:
S. BALAJANAKI
"PANDU KLIX PLAZA", SUITE NO 27 C & D, III FL., NEW NO 330 (OLD NO. 168), THAMBU CHETTY ST.CHENNAI

Used Since :12/07/2010

CHENNAI
Dolls, Accessories for Dolls, Clothing for Dolls, Teddy Bears, All types of Toys, Action Figure Toys, Action Figures, Games, Action Skill Games, Action Toys, Animal Replicas as Playthings, Amusement Game Machines, Apparatus for Games, Apparatus for Electronic Games, Arcade Games, Arcade Games - Electronic, Articles of Clothing for Toys & Dolls, Automatic Gaming Machines, Baby Gyms, Baby Playthings, Baby Rattles, Baby Swings, Ball Nets, Balloons, Barrels for Darts, Bath Toys, Battery Operated Toys & Action Toys, Battery Operated Remote Controlled Toys, Beach Balls, Bean Bag, Bendable Toys, Billiard Balls, Billiard Tables, Bingo Cards, Bingo Game Playing Equipments, Blocks - Building Toys, Board Games, Bouncing Toys, Bowls, Buckets, Bucket Made of Plastics, Building Games, Card Games, Carnival Caps & Masks, Cases For Action Figures, Checker Sets, Chess Game, Chess Boards, Children's Playhouses, Toy Bicycles, Punch Balls, Collectable Toy Figures, Costume Masks, Crackers, Crib Toys, Dart Boards, Dice Games, Dominoes, Drawing Toys, Educational Playthings, Balls For Games, Bar-Bells, Bats For Games, Batting & Boxing Gloves, Bells For Christmas Trees, Bowling Apparatus & Machinery, Butterfly Nets, Christmas Tree Stands, Golf Clubs, Cricket Bags, Dumb-Bells, Fish Hooks, Fishing Tackle, Floats For Fishing, Electronic Games & Toys, Fabric Toys & Dolls, Flying Discs, Football, Foosball, Foosball Table, Go Games, Goke Pots, Halloween Masks, Hand Puppets, Gloves For Games, Hockey Games & Sticks, Infant Toys, Tables For Indoor Football, Inflatable Toys, Jigsaw Puzzles, Kaleidoscopes, Kick Boards, Kites, Kite Handles, Marbles For Games, Nets For Sports, Parlor Games, LED Light Sticks, Marbles, Mascot, Mascot Dolls, Mobiles - Toys, Model Cars, Model Toys, Musical Games, Music Box Toys, Nets for Ball Games, Novelties for Parties & Dances, Novelty Masks, Paper Dolls, Toy Pistols, Plush Toys, Plush Dolls, Plush Stuffed Toys, Push Toys, Swimming Pools, Pratical Jokes, Protective Padding, Punching Bags, Rackets, Radio-Controlled Toy Vehicles, Roller Skates, Table Tennis, Tables For Table Tennis, Tennis Ball Throwing Apparatus, Pet Toys, Puppets, Puzzles, Rag Dolls, Ride-On Toys, Ring Games, See-Saws, Scooters, Spinning Toys, Sports Games, Talking Dolls & Toys, Tarot Cards, Toy Masks, Toy Xylophones, Toy Water Guns, Toy Watches, Train Sets, Tricycles, Video Game Machines, Water Guns, Water Pistols, Weight Lifting Belts, Whistles, Wooden Toys.
3774797   11/03/2018
ANUJ JASANI
U-501, VENUS PARKLAND, OPP. VEJALPUR BUS STOP, NEAR VEJALPUR POLICE CHOWKEY, VEJALPUR, AHMEDABAD - 380051 GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
SWEETY VINOD AGRAWAL
B-702, Domain Heights, Near Bakeri sonnet Opposite Kenyug Apartment, Shyamal Cross Road, Ahmedabad - 380015

Proposed to be Used
AHMEDABAD
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees included in class 28.
3780435   16/03/2018
SPORTING SYNDICATE PVT. LTD.
village wariana, kapurthala road, near jalandhar kunj, jalandhar-144021 (pb.)
a company incorporated under the companies act.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2015

DELHI
Sporting Articles; Gymnastic Apparatus & Articles; Fitness Machines & Apparatus; Games & Playthings.
ANUJ KUMAR SHARMA TRADING AS : M/S. PROFESSIONAL BILLARDS
BLOCK-B- H. NO. 609, 610, RAJEEV NAGAR, BEGUM PUR VILLAGE DELHI-110086
An Indian Proprietorship Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI

BILLIARDS TABLES, POOL TABLES, TNNIS TABLE, GAMES & PLAYTHINGS IN CLASS 28
Trade Marks Journal No: 1958, 27/07/2020

3781008  17/03/2018
AJAY KASHYAP
Brandrogen Services Private Limited, A-180, First Floor, Double Storey, Kalka Ji, New Delhi 110019

THE TRADEMARK ACT OF 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOU DHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
G10

3781311  17/03/2018
GOLDSTAR FOOTWEARS PRIVATE LIMITED
181-B, Second Floor, Khirki Village, Press Enclave Road, Near Sai Mandir, New Delhi – 110017.
a company incorporated under the Indian Companies Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
DELHI
Games; Playthings; Gymnastic apparatus; Fitness machines and apparatus; Sporting articles and equipment; Festive decorations and artificial Christmas trees; Toys; Novelties for parties; as included in Class - 28.
3786238  23/03/2018
MR. RAHUL
KH. NO. 161/1, 162/2, GALI NO.6, SAMTA VIHAR, MUKUNDPUR, DELHI-110042
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
BABY TOYS BABY PRODUCT GAMES AND PLAYTHINGS, GYMNASIC AND SPORTING ARTICLES TOY’S, TEDDY BEARS, STUFFED TOYS, WEIGHT LIFTING BELTS [SPORTS ARTICLES] & SPORT’S GOODS; DECORATIONS FOR CHRISTMAS TREES
It's Familytime

3787355  24/03/2018
P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOCA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :15/04/2015

KOLKATA
Toys; Games; Playthings; Apparatus for games; Scooters [toys]; Tricycles for infants [toys]; Soft toys; Soft toys in the form of animals; Teddy bears; Action toys; Educational toys; Board games; Toy building blocks; Apparatus for playing video games; Toy vehicles; Stuffed toys; Toy models; Chess games; Target games; Balloons; Playing balls; Rackets; Hockey sticks; Cricket bats; Dolls; Darts; Kites; Playing cards; Puzzles; Dice; Toy masks & pistols; Gloves for games; Face, arm, wrist, elbow & knee guards for sports use; Appliances for gymnastics; Physical exercise machines.
3787621    24/03/2018
PARMANANDA SINGH THANGJAM
Aztecs Sports & Outdoors Showroom, 1st Floor. B.T. Road, Opposite Pologround, Imphal, Manipur - 795001
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :08/03/2018
KOLKATA
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
VINOD KUMAR GUPTA TRADING AS VEE KAY INDUSTRIES.
3741/1, KANHAIYA NAGAR, TRI NAGAR, DELHI-110035, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas trees, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class 28.
DINO CAPTURERS
3796959  05/04/2018
CHOI, SHIN-KYU
B-4101 (Mokdong, Trapalace Western Avenue) 299, Ohmok-ro, Yangcheon-Gu, Seoul, Republic of Korea
Citizen of Republic of Korea
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
Games; Toys (playthings); Toys for domestic pets; Dolls; playing cards; Card games; Sporting articles (other than golf articles/climbing articles); Ascenders (mountaineering equipment); Climbers' harness; Golf bags with or without wheels; Golf balls; Golf gloves; Golf equipment; toy bicycles; toy scooters; Athletic protective wrist pads for skating; Athletic protective elbow pads for skating; Athletic protective knee pads for skateboarding; Athletic protective arm pads for skating; Toy roller skates; Ornaments for Christmas trees (except illumination articles and confectionery); Butterfly nets; Fishing tackle; Twirling batons; Fairground ride apparatus; Chess games.
3806818    16/04/2018
MULTI-STATE LOTTERY ASSOCIATION
4400 N.W. Urbandale Dr., Urbandale, IA 50322, United States of America
an Iowa, U.S.A., unincorporated non-profit association

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Lottery tickets in class 28
3808360  17/04/2018  
RAIS AHMED  
trading as ; UNIQUE ENTERPRISES  
235/3, block-f, Abdul fazal enclave part-2, shaheen bagh, jamia nagar, south delhi-110025  
MANUFACTURERS AND MERCHANTS  
Proposed to be Used  
DELHI  
FOOTBALL, SPORTING GOODS, SPORTS EQUIPMENT, GAMES AND TOYS INCLUDED IN CLASS 28.
3809930   18/04/2018
JOKER INC.
333 Continental Boulevard, El Segundo, California 90245, U.S.A.
A US Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; DECORATIONS FOR CHRISTMAS TREES; GYMNASTIC
AND SPORTING ARTICLES; EXCLUDING GOLF RELATED SERVICES AND PRODUCTS DEPICTING THE SPORT OF GOLF
OR INTENDED FOR USE IN THE SPORT OF GOLF.
3810087   18/04/2018
RANJEET KAUR, TRADING AS: SIMRAN SPORTS
483, SHIV NAGAR, UNDER-BRIDGE ROAD, JALANDHAR-144004 (PUNJAB)
SOLE PROP.
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2005
DELHI
GAMES AND PLAYTHINGS, SPORTS GOODS, FITNESS GYM EQUIPMENTS AND APPARATUS INCLUDED IN CLASS 28.
3811398  19/04/2018

BODYTONE INTERNATIONAL SPORT S. L.
Calle Legon, 4 - Esquina Camino del Panderon. CP 30500, Molina de Segura (Murcia), Spain
A company incorporated under the laws of Spain

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
Games and toys; Gymnastic and sporting articles not included in other classes; Ornaments for Christmas trees.
3812565    21/04/2018
NARESH KHANNA
F-62, KIRTI NAGAR, NEW DELHI - 110015
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
1461487
DELHI
Fitness machines and apparatus, Exercise weights, Machines for physical exercises
DAARA
3815128  24/04/2018
VARUN GAUTAM TRADING AS KAKSS EXPORTERS
25, TANDA ROAD, NEAR K.M.V. COLLEGE, JALANDHAR (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2014
DELHI
Sporting Articles; Gymnastic Apparatus & Articles; Fitness Machines & Apparatus; Games & Playthings.
KHELKO

3815686    25/04/2018
SRI BALA JEE
PROP CHANDRAVATI DEVI, PRASHURAM COLONY, SANDAL PUR, PATNA - 6
INDIVIDUAL

Address for service in India/Attorney address:
RAJU PRASAD, ADVOCATE
C/O A.JIT KUMAR, GALI NO.3, SIDHESHWAR NAGAR, BEHIND MAHANT HIGH SCHOOL, EAST MAINPURA, DEVI ASTHAN, GPO, PATNA 800 001, BIHAR, INDIA

Proposed to be Used
KOLKATA
CARROM BOARD, BAT, WICKET, TENISS BALL, TENISS BAT (SPORTS MANUFACTURE)
TY CUDDLYS

3816843  26/04/2018
TY INC.
280 Chestnut Avenue, Westmont, Illinois 60559, United States of America
A company incorporated and existing under the laws of Delaware

Address for service in India/Attorney address:
NIHARIKA SINGH
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used
DELHI

Plush toys; Soft sculpture toys; Stuffed toy animals; Stuffed toy bears; Stuffed toys; Soft sculpture plush toys; Stuffed and plush toys; Teddy bears; Toy animals.
STAG INTERNATIONAL.
A-19/20, UDYOG PURAM, DELHI ROAD, PARTAPUR, MEERUT-250103, U.P., INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
GAMES AND PLAYTHING, GYMNASTIC AND SPORTING ARTICLES, TOYS, BALLOONS, GLOVES GUARDS, DECORATIONS FOR CHRISTMAS TREES, ALL KINDS OF EQUIPMENT USED IN HOCKEY, FOOTBALL, CRICKET, BOXING, TENNIS, SQUASH, BADMINTON, CYCLING, SHOOTING AND RIDINGS.
3830324  11/05/2018
SNAP-ON INCORPORATED
2801 80th Street, Kenosha, Wisconsin 53143, U.S.A.
A corporation organized and existing under the laws of the state of Delaware, U.S.A
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Golf bags, golf divot repair tools.
NELKI
3833270  15/05/2018
SUMESH KUMAR GROVER
265, Jawahar Nagar, Punjabi Vali Gali, Rohta Road, Meerut, Uttar Pradesh
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELHI
HAND BALLS, CHESS BOARDS, BOARD GAMES, COIN OPERATED GAMING EQUIPMENTS, CRICKET BATS, CRICKET BALLS, FOOTBALLS, VOLLEYBALLS, VOLLEY BALLS NETS, SKIPPING ROPES, EXERCISE WEIGHTS, SHUTTLE COCKS, BADMINTON RACKETS, SKATES, SPORTING ARTICLES, FITNESS EXERCISE MACHINES INCLUDED IN CLASS 28.
M/S PRATHAM INTERNATIONAL Props:- SHYAM LAL S/O SHRI G.D .GUGLANI
187/8, JAWAHAR NAGAR, ROHTA ROAD MEERUT (U.P)
INDIVIDUAL

Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANAYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).

Proposed to be Used
DELHI
Games and playthings , gymnastic and sporting articles.
AGASTYA M.R. DALMIA
27, Akbar Road New Delhi-110011
A citizen of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Games, toys and playthings; gymnastic and sporting articles; Sporting articles and equipment.
4436984  11/02/2020
RELIANCE BRANDS LIMITED
5th Floor, Court House, Lokmanya Tilak Marg, Dhobi Talao, Mumbai 400002.
A Company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701,
Maharashtra, India

Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
FITMONKEY

4473899   16/03/2020

SNAPDEAL PRIVATE LIMITED
Sproutbox, Suryavilas, Suite #181 TR-4, First Floor D-181, Okhla Industrial Area, Phase 1, New Delhi
Body Incorporate

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI

waist trimmer exercise belts; machines for physical exercises.
FIT-MONKEY

4473903  16/03/2020
SNAPDEAL PRIVATE LIMITED
Sproutbox, Suryavilas, Suite #181 TR-4, First Floor D-181, Okhla Industrial Area, Phase 1, New Delhi

Body Incorporate

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI

waist trimmer exercise belts; machines for physical exercises
Bubble Trouble

4486178  09/04/2020
SEEMA GUPTA
3066/224 2nd A floor chander nagar tri nagar delhi-110035
we are trading in online platform
individual

Proposed to be Used

DELHI

GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES, TOY FLOWERS, FESTIVE DECORATIONS, TOY PRAMS, BALLOONS, TOY CARS, INCLUDED IN CLASS 28.
4513035  28/05/2020
DIKSHANT SHARMA PROPRIETOR DIKSHANT TRADING COMPANY
B-64, LOHIYA NAGAR, GHAZIABAD, UTTAR PRADESH -201001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Toys *; Wooden toys; Action toys; Drones [toys]; Scooters [toys]; Bendable toys; Smart toys
4514524  30/05/2020
SAURABH KHANZODE (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAM TOYS
503, Poonam, Krishna Chandra Marg, Bandra Reclamation, Bandra (West), Mumbai - 400050, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
2122710, 3227576

MUMBAI
Toys, Games and Playthings
RAJENDER KUMAR SHARMA
1090, Vikas Kunj, Vikas Puri, New Delhi – 110018 (INDIA)
Sole Proprietorship firm
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025, 9871127869, advocate.rahimullah@gmail.com
Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
MOUNTAIN DEW
4518179  03/06/2020
PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles.
SILVER WOLF

4518558  03/06/2020

VIKRANT PRAMOD BENDRE

C-12, Kasturi Park, Gopalwadi Road, Daund, Dist-pune Pin- 413801

Sporting goods

Individual

Proposed to be Used

MUMBAI

Body building apparatus, dumb bells, bar bells, physical exercise machines, stationary exercise bicycles, weight lifting belts, punching bags, boxing gloves, hand gloves for exercise and games, men's athletic supports, knee guards, elbow guards, cricket bags, Golf club, badminton and tennis racquet, roller skates, playing cards, chess games, chessboards, toys and playthings.
SECRET STYLES

4518652    03/06/2020
HASBRO, INC.
1027 Newport Avenue, Pawtucket, Rhode Island 02861, United States of America
a Rhode Island Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Toys, games and playthings
KYOUBY

4519272   04/06/2020
Zhejiang Qianming Industry and Trading Co., Ltd.
No.2 BLDG, No.1248, Huajie Avenue(W), Huajie Town, Yongkang, Jinhua, Zhejiang
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Bar-bells; chest expanders [exercisers]; Elliptical exercise machines; stair-climbing machines for exercise; grip tapes for
rackets; exercise treadmills; rowing machines; body protectors for sports use; body-building apparatus; stationary
exercise bicycles.
MARVORLD

4519460   04/06/2020
DEEPAK AGGARWAL
B-116, 2nd Floor, Subhadra Colony, Sarai Rohilla, North west Delhi
Proprietor

Address for service in India/Attorney address:
ANJALI SHARMA
313/98, Tulsi Nagar, Delhi-110035

Proposed to be Used
DELHI
GAMES, TOYS & NOVELTIES
All Rows Jammed

4520975  05/06/2020
MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturer and Merchant
A Company duly organized and existing under the laws of India.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Games & playthings, namely, educational games for developing cognitive, social and emotional skills [game equipment].
Master of Rows

4520977  05/06/2020
MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturer and Merchant
A Company duly organized and existing under the laws of India.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Games & playthings, namely, educational games for developing cognitive, social and emotional skills [game equipment].
4521066   05/06/2020
BLUEFLAME FITNESS VENTURES PRIVATE LIMITED
702, T-5, Unitech Heights, Sector-CHI-3, Greater Noida,-201310 NOIDA Gautam Buddha Nagar UP 201310 IN
Body Corporate

Proposed to be Used
DELHI
Yoga Mats, Yoga Bands, Yoga straps ,Games and playthings, gymnastic and sporting articles
Trade Marks Journal No: 1958, 27/07/2020

Class 28

4521777 06/06/2020

SACHIN KUMAR
H. NO. 998, KH. NO. 105/3, FIRST FLOOR, STREET NO. 8, BLK-B, SUNDAY MKT. ROAD, BABA COLONY, BURARI, DELHI-110084
NOT CONVICTED

Address for service in India/Attorney address:
VARUN
Office No. 2, Kh. No. 14/20, Main 20ft Road, Chandan Vihar, West Sant Nagar, Burari, Delhi-110084

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
RED DICE
4522201  06/06/2020
M/S ANTHEM SPORTS PVT. LTD.
SHAHEED BHAGAT SINGH COLONY, BACKSIDE IMPROVEMENT TRUST FLATS, NEAR FLYOVER, JALANDHAR-144008,
PUNJAB.
(A COMPANY DULY REGISTERED UNDER THE COMPANY'S LAW)
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/05/2020
DELHI
SPORTS ARTICLES AND SPORTS EQUIPMENT.
KIPLY

4522352  06/06/2020
RONAK HARESHBHAI KAKADIYA (TRADING AS KAKADIYA ENTERPRISE)
51-Shabridham Soc, Sudama Chowk, Mota Varachha, Surat-394101
A Proprietorship Firm

Address for service in India/Attorney address:
MAMATA BABUBHAI MANGUKIYA
B-37, 2nd Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Toys, Playthings and Games
4522433  06/06/2020
AJAY AGGARWAL, PRESIDENT OF M/S THE TOY ASSOCIATION OF INDIA
259, ANARKALI COMPLEX, JHANDEWALAN EXTN, NEW DELHI-110055.

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES
4522435  06/06/2020
AJAY AGGARWAL, PROPRIETOR OF M/S ANKIT TOYS MANUFACTURING CO.,
A-16, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-110039
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Proposed to be Used
DELHI
GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES
SUMIT KUMAR
Q 169, Sunday Market, Near Juice Corner, Vikas Vihar, Uttam Nagar, New Delhi 110059
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :15/08/2019

DELHI
air pistols [toys], arcade video game machines, archery implements, artificial fishing bait, artificial snow for Christmas trees, balls for games, bar-bells, batting gloves [accessories for games], bells for Christmas trees, billiard table cushions, billiard balls, billiard cues, billiard tables, bingo cards, bite sensors [fishing tackle], bladders of balls for games, board games, body-building apparatus / body rehabilitation apparatus / body-training apparatus, bodyboards, bowling apparatus and machinery, bows for archery, boxing gloves, building blocks [toys], building games, butterfly nets, candle holders for Christmas trees, caps for pistols [toys], carnival masks, chalk for billiard cues, chess games, chessboards, chest expanders [exercisers] / exercisers [expanders], chips for gambling, Christmas trees of synthetic material, Christmas tree stands, clay pigeon traps, clay pigeons [targets], climbers’ harness, conjuring apparatus, controllers for game consoles, controllers for toys, counters [discs] for games, creels [fishing traps], cricket bags, cups for dice, darts, decoys for hunting or fishing / lures for hunting or fishing, dice, dolls, dolls' feeding bottles, dolls' beds, dolls' houses, dolls' clothes, dolls' rooms, dominoes, draughtboards / checkerboards, draughts [games] / checkers [games], dumb-bells, edges of skis, elbow guards [sports articles], electronic targets, explosive bonbons [Christmas crackers] / cosaques [toy fireworks], fairground ride apparatus, fencing weapons, fencing masks, fencing gauntlets / fencing gloves, fish hooks, fishing tackle, flippers for swimming / swimming webs [flippers], floats for fishing, flying discs [toys], foosball tables,
games, apparatus for games, gaming machines for gambling, gloves for games, golf clubs, golf bags, with or without wheels, golf gloves, golf bag trolleys / golf bag carts, gut for rackets, gut for fishing, appliances for gymnastics, hang gliders, harness for sailboards, harpoon guns [sports articles], hockey sticks, horseshoe games, hunting game calls, ice skates, jigsaw puzzles, kaleidoscopes, kite reels, kites, knee guards [sports articles], in-line roller skates, lines for fishing, marbles for games, masks [playthings], masts for sailboards, matryoshka dolls [wooden nested Russian dolls], men’s athletic supporters [sports articles], mobiles [toys], nets for sports, novelties for parties, dances [party favors, favours], ornaments for Christmas trees, except illumination articles and confectionery, paintball guns [sports apparatus], paintballs [ammunition for paintball guns] [sports apparatus], paper party hats, paragliders, parlour games / parlor games, percussion caps [toys] / detonating caps [toys], machines for physical exercises, play balloons, playing balls, playing cards, plush toys, poles for pole vaulting, portable games with liquid crystal displays, protective paddings [parts of sports suits], punching bags, puppets / marionettes, rackets / bats for games, radio-controlled toy vehicles, rattles [playthings], reels for fishing, ring games, rocking horses, rods for fishing, roller skates, rollers for stationary exercise bicycles, scooters [toys], scrapers for skis, scratch cards for playing lottery games, shuttlecocks, skateboards, skating boots with skates attached, slides [playthings], sling shots [sports articles], slot machines [gaming machines], snow globes, snowboards, snowshoes, soap bubbles [toys], spinning tops [toys], stationary exercise bicycles, strings for rackets, stuffed toys, surf skis, surfboard leashes, surfboards, swimming pools [play articles], swimming kick boards, swimming belts, swimming jackets, swings, tables for table tennis, targets, teddy bears, tennis nets, tennis ball throwing apparatus, theatrical masks, toy pistols, toy vehicles, toy models, toy figures, toys for domestic pets, toys, trampolines, twirling batons, video game machines, water wings, waterskis, wax for skis, weight lifting belts [sports articles],
YOUVA FIT

4523723  08/06/2020
SKANDHA ENTERPRISE
461/A, NEAR ARAMBAGH GIRLS HIGH SCHOOL, KRISHNAPADA GANGULY SARANI, ARAMBAGH - 712601
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Sports equipment; Sports gloves; Sports balls; Knee guards [sports articles]; Face guards [sports articles]; Hurdles for track sports; Wrist guards [sports articles]; Target launchers [sports articles]; Arm guards [sports articles]
PROWL

4523786   08/06/2020
MOJOSTAR BRAND MANAGEMENT & MERCHANDISING SOLUTIONS PRIVATE LIMITED
202, Commerce Centre, B-27, Near Morya House, Off New Link Road, Andheri (W), Mumbai - 400053, Maharashtra, India
Private Limited Company

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
4523788  08/06/2020
MOJOSTAR BRAND MANAGEMENT & MERCHANDISING SOLUTIONS PRIVATE LIMITED
202, Commerce Centre, B-27, Near Morya House, Off New Link Road, Andheri (W), Mumbai - 400053, Maharashtra, India
Private Limited Company
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
LITTLE HYKES

4523860  08/06/2020
DEV & NANDAN PRODUCTS LLP
FLAT: P-2, H.NO 2-22-115/A/3, PEARL PARK, NAVODAYA COLONY, OPPO KPHB, KUKATPALLY, HYDERABAD -500072

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3646092

CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4524020 08/06/2020
KETANBHAI POPATBHAI BAGSARIYA TRADING AS M/S. MINDAS ENTERPRISE
50, SAMRAT SOCIETY, PUNA, SURAT- 395010
Proprietorship
Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)
Proposed to be Used
AHMEDABAD
GAMES AND PLAYTHINGS, TOYS, GYMNASITC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES, DECORATIONS FOR CHRISTMAS TREES INCLUDED IN CLASS 28.
Gopal Ji Creations
4524054  08/06/2020
POOJA PROPRIETOR OF M/S. MAA BHAGWATI TEXTILES
MAA BHAGWATI TEXTILES, HANUMAN COLONY, NEAR SHIV MANDIR, PANIPAT, HARYANA-132103
Proprietorship Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan
Proposed to be Used
DELI
GAMES AND PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES TOY'S, TEDDY BEARS, STUFFED TOYS, WEIGHT
LIFTING BELTS [SPORTS ARTICLES] & SPORT'S GOODS; DECORATIONS FOR CHRISTMAS TREES BEING GOODS
INCLUDED IN CLASS 28.
4524170  08/06/2020
WALMART APOLLO, LLC
702 SW 8th Street, Bentonville, Arkansas 72716
A limited liability company organized under the laws of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
4488527

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees;
Toys, namely, toy bows and arrows; toy guns; toy swords; toy weapons; toy water guns; electronic toy vehicles; non-
electronic toy vehicles; battery operated toy vehicles; toy vehicle track sets, roadways, and accessories; Radio Controlled
toy vehicles; radio controlled toys, namely, radio controlled dinosaurs, dragons, and animals; toy action figures and
accessories; play sets for action figures; battery operated action toys; toy animals and accessories.
Proposed to be Used

DELHI

GAMES, TOYS AND PLAYTHINGS; VIDEO GAMES APPARATUS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATION FOR CHRISTMAS TREES
4525527    09/06/2020
CHANDAN RISHI
359/1, NEW MOHAN PURI, MEERUT, UTTAR PRADESH - 250001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Cricket bags; Cricket balls; Cricket bats; Cricket practice nets; Practice nets for cricket; Bags especially designed for cricket equipment
EFFERV

4525603    09/06/2020
STACKTRAIL CASH AND CARRY PRIVATE LIMITED
No. 1090/O, Municipal No. 1580/1090/O 17th Main, Sector-3, HSR Layout, Bangalore, Karnataka - 560102.
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
Gaming Controllers and such other goods included in Class 28.
URBANBIRD

4525607  09/06/2020
STACKTRAIL CASH AND CARRY PRIVATE LIMITED
No. 1090/O, Municipal No. 1580/1090/O 17th Main, Sector-3, HSR Layout, Bangalore, Karnataka - 560102.
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Gaming Controllers and such other goods included in Class 28.
Veluce

4525732  09/06/2020

RAJ KUMAR KHURANA
P 21 First Floor Private Colony, Sri Niwas Puri South Delhi Delhi 110065

Proprietor

Address for service in India/Attorney address:
ANUJ GUPTA
148/2, FIRST FLOOR, KILOKARI, ASHARAM, ANGURI MANDIR, NEW DELHI-110014

Proposed to be Used

DELHI

GAMES AND PLAYTHINGS, TOYS NAMELY CONSTRUCTION TOYS, FABRIC TOYS, MECHANICAL TOYS, RATTLE (TOYS), CLOTH TOYS, WOODEN TOYS, FLUFFY TOYS, WATER TOYS, SOFT TOYS, TALKING TOYS, PUZZEL TOYS, SQUEEZE TOYS, MODEL TOYS, ROCKING TOYS, ELECTRONIC TOYS, CRIB TOYS, BATTERY OPERATED TOYS, TOYS FOR BABIES, PLASTIC TOYS, MUSICAL TOYS, BATH TOYS, CHILDREN'S TOYS as contained in Class 28
CRICKSAL

4525780  09/06/2020
MAHESH VALUE PRODUCTS PRIVATE LIMITED
NO. 68, 4TH FLOOR, C.P. RAMASAMY ROAD, ALWARPET, CHENNAI – 600018, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
RUBBER BALLS; BALLS FOR GAMES; BALLS FOR SPORTS; CRICKET BALLS; CRICKET BATS; CRICKET BAGS;
CRICKET PRACTICE NETS; GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASIС AND SPORTING
ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4526850   10/06/2020
SMT. SAVITA PROPERTOR OF M/S AKASH SPORTS
H.O. BEGGUMPURA, NEAR RASILA ASHRAM, JALANDHAR-144002, PUNJAB, B.O. PLOT NO. 1, SANGAL SOHAL ROAD,
LEATHER COMPLEX, JALANDHAR, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA-141 001. (PB.).
Used Since :01/05/2020

DELHI

SPORTS ARTICLES AND SPORTS EQUIPMENT.
AMIT KUMAR S/O ASHOK KUMAR
2ND FLOOR, 638, J BLOCK, MANGOL PURI, DELHI, WEST DELHI - 110083, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

DELHI

Games, toys and playthings video game apparatus gymnastic and sporting articles decorations for christmas trees
4527647  11/06/2020
Silver Line Fitness Systems Private Limited
TC 14/1738, Ganapathy Kovil Road, Vazhuthacaud, Thycaud P.O, Trivandurum-695014, Kerala, India
DIRECTOR
Address for service in India/Attorney address:
V S BALASUBRAMANIAM
KBG,CRRA 106,3RD FLOOR,CHIRAKKULAM ROAD,STATUE,TRIVANDRUM-695001,KERALA STATE
Used Since :09/12/2005
CHENNAI
Fitness Equipment Games and playthings, gymnastic and sporting articles not included in other classes
4527809  11/06/2020
YASHIK MITTAL
House No. 51, Block SU, Pitam Pura, North West Delhi, Delhi - 110088
Games Development
Sole Proprietorship

Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
HAZMATs

4527902   11/06/2020

WILDCRAFT INDIA PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
NO.15/16, 15TH CROSS, 100 FEET OUTER RING ROAD, 4TH PHASE, JP NAGAR, BANGALORE – 560 078, KARNATAKA, INDIA

Proprietor

Address for service in India/Attorney address:
PENTALLECT PARTNERS
NO.50/3, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI - 600 030.

Proposed to be Used

CHENNAI

FISHING RODS, CARBINEER, GAMES, PLAYTHINGS, GYMNASTICS AND SPORTING ARTICLES

ok
TENDULKAR GLOBAL ACADEMY

4528274    11/06/2020
SACHIN RAMESH TENDULKAR
19A Perry Cross Road, Bandra West, Mumbai 400050
An Indian National

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
4265648, 4265649

MUMBAI
Sporting articles of all kinds including balls for games, cricket kits (including cricket balls, bats, bags, gloves, pads, helmets, guard/pads for protection, stumps, bails) and gymnastic articles; games and playthings.
TENDULKAR GLOBAL ACADEMY

4528277  11/06/2020
SACHIN RAMESH TENDULKAR
19A Perry Cross Road, Bandra West, Mumbai 400050
An Indian National

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Sporting articles of all kinds including balls for games, cricket kits (including cricket balls, bats, bags, gloves, pads, helmets, guard/pads for protection, stumps, balls) and gymnastic articles; games and playthings.
4528949   12/06/2020
MR. VIBHOR TYAGI PROP. OF TRISHIVI ENTERPRISES
MAIN ROAD, KHASRA NO. 58/24, VIJAY COLONY, PART-II, NEAR SHIV MANDIR, BURARI, DELHI-110084
prop.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
SANJU PRIYADARSHINI TRADING AS BOOK DALE
NO.90, SWARNAPURI AVENUE, 3RD STREET, 15 VELAMPALAYAM, TIRUPUR - 641 652, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
MILES MORALES

Priority claimed from 19/05/2020; Application No. : 080426 ;Jamaica

4529566 12/06/2020

MARVEL CHARACTERS, INC.
500 South Buena Vista Street, Burbank, California 91521 United States of America.

Body Incorporate

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees; action skill games; action figures; board games; card games; children’s multiple activity toys; badminton sets; balloons; basketballs; bath toys; baseball bats; baseballs; beach balls; bean bags; bean bag dolls; bobblehead dolls; bowling balls; bubble making wand and solution sets; chess sets; toy imitation cosmetics; Christmas stockings; Christmas tree ornaments and decorations; collectable toy figures; crib mobiles; crib toys; disc toss toys; dolls; doll clothing; doll accessories; doll playsets; electric action toys; equipment sold as a unit for playing card games; fishing tackle; fishing rods; footballs; golf balls; golf gloves; golf ball markers; hand-held units for playing electronic games for use with or without an external display screen or monitor; hockey pucks; hockey sticks; infant toys; inflatable toys; inflatable pool toys; jigsaw puzzles; jump ropes; kites; magic tricks; marbles; manipulative games; mechanical toys; music box toys; musical toys; parlor games; party favors in the nature of small toys; paper party favors; paper party hats; party games; playing cards; plush toys; puppets; roller skates; role playing toys in the nature of play sets for children to imitate real life occupations; rubber balls; skateboards; snow boards; snow globes; soccer balls; spinning tops; squeeze toys; stuffed toys; table tennis balls; table tennis paddles and rackets; table tennis tables; talking toys; target games; teddy bears; tennis balls; tennis rackets; toy action figures and accessories therefor; toy boats; toy bucket and shovel sets in the nature of sand toys; toy building blocks; toy mobiles; toy vehicles; toy scooters; toy cars; toy figures; toy banks; toy vehicles in the nature of trucks; toy watches; toy weapons; toy building structures and toy vehicle tracks; video game machines for use with televisions; volley balls; wind-up toys; yo-yos; toy trains and parts and accessories therefor; toy aircraft; fitted plastic films known as skins for covering and protecting electronic game playing apparatus, namely, video game consoles, and hand-held video game units; balls for games; battery operated action toys; bendable toys; construction toys; game tables; inflatable inner tubes for aquatic recreational use; inflatable swimming pools; pinatas; radio controlled toy vehicles; role playing games; snow sleds for recreational use; stacking toys; surf boards; swim fins; toy furniture; toy gliders; toy masks; toy model train sets; water slides.
BATTLE WALK

4529813  12/06/2020
MR. KAPIL MAHAJAN PROPRIETOR OF MANINI ENTERPRISES
A-69, GROUND FLOOR EAST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas trees, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class 28.
4530083    13/06/2020
AMANDEEP SINGH PROP OF ASW RETAIL CORPORATION
1/2048, RAM NAGAR, SHAHDARA, DELHI-110032
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
TOYS
4530451  13/06/2020
SHIRISH GOVIND MAHAJAN M/S SAFFRONMIST
14, SWAPNA, NEAR BHUSAN MANGAL KARYALYA, BHADGAON ROAD, CHALISGAON, DIST.JALGAON 424101,
MAHARASHTRA
INDIVIDUAL
Address for service in India/Attorney address:
GOPAL GARG
303 SHANTI PRAKASH BHAWAN SAUDAGAR SANTAR MORAR GWALIOR

Proposed to be Used
MUMBAI
TOYS AND GAMES ONLINE SHOP
GOLDEN BUNNY

4530549    13/06/2020

SH. SATISH RAHEJA PROPRIETOR OF COMFORT INDIA.
22, DSIDC SHED JHILMIL INDUSTRIAL AREA, DELHI-110095.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas trees, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines (Stationary), Children’s riding vehicles [playthings] included in Class 28.
4531317  15/06/2020
MILAN ROADMASTER CORPORATION AN INDIAN PARTNERSHIP FIRM
AMBICA WOODEN COLL DEPO COMPOUND, NR. CANAL CHAR RASTA, MAHAVIR NAGAR, HIMATNAGAR-383001.
GUJARAT - INDIA.
New
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since : 24/04/2020
AHMEDABAD
IN RESPECT OF TOYS, EXERCISE BIKES INCLUDED IN CLASS-28
4531539  15/06/2020
VIJAY KUMAR MOURYA PROPRIETOR OF M/S AIM SHOPPING
GROUND FLOOR, HOUSE NO-72, BLK-Z, PREM NAGAR PART-2, NEW DELHI-110086.
PROPRIETORSHIP
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Proposed to be Used
DELHI
GAMING TOYS, TOYS, STUFFED TOYS.
FLAVORO
4532895    16/06/2020
VIJAY KUMAR
M/S BRIGHT INDIA ENTERPRISES VPO CHAMARIA, ROHTAK
SOLE PROPRIETOR
Address for service in India/Attorney address:
YOGESH GUPTA
293/6, Partap Mohalla, Rohtak
Used Since :28/02/2020
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
GOLDEN KIWI

4534631  17/06/2020

NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI

GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASIC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES
CHHAVI INDIA

4535302    18/06/2020
REETA
915/11, KUTANI ROAD, NEAR CHINGI, PANIPAT
PROPRIETOR

Address for service in India/Attorney address:
RAGHAV KUMAR
628/8 NEAR LAL MASJID SETHI CHOWK

Proposed to be Used
DELHI

Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
QUIVE

4538716   20/06/2020
STAR IMPACT PVT. LTD.
REHMAN NAGAR, LUDHIANA ROAD, MALERKOTLA, SANGRUR, PUNJAB-148023
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
THE MANDALORIAN

4539186  20/06/2020
LUCASFILM LTD. LLC
One Letterman Drive, Bldg. B, San Francisco, California 94129, United States of America.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI

Action skill games; action figures; board games; card games; children's multiple activity toys; badminton sets; balloons; basketballs; bath toys; baseball bats; baseballs; beach balls; bean bags; bean bag dolls; bobble head dolls; bowling balls; bubble making wand and solution sets; chess sets; toy imitation cosmetics; Christmas stockings; Christmas tree ornaments and decorations; collectible toy figures; crib mobiles; crib toys; disc toss toys; dolls; doll clothing; doll accessories; doll playsets; electric action toys; equipment sold as a unit for playing card games; fishing tackle; fishing rods; footballs; golf balls; golf gloves; golf ball markers; hand-held units for playing electronic games for use with or without an external display screen or monitor; hockey pucks; hockey sticks; infant toys; inflatable toys; inflatable pool toys; jigsaw puzzles; jump ropes; kites; magic tricks; marbles; manipulative games; mechanical toys; music box toys; musical toys; parlor games; party favors in the nature of small toys; paper party favors; paper party hats; party games; playing cards; plush toys; puppets; roller skates; role playing toys in the nature of play sets for children to imitate real life occupations; rubber balls; skateboards; snow boards; snow globes; soccer balls; spinning tops; squeeze toys; stuffed toys; table tennis balls; table tennis paddles and rackets; table tennis tables; talking toys; target games; teddy bears; tennis balls; tennis rackets; toy action figures and accessories therefor; toy boats; toy bucket and shovel sets in the nature of sand toys; toy building blocks; toy mobiles; toy vehicles; toy scooters; toy cars; toy figures; toy banks; toy vehicles in the nature of trucks; toy watches; toy weapons; toy building structures and toy vehicle tracks; video game machines for use with televisions; volley balls; wind-up toys; yo-yos; toy trains and parts and accessories therefor; toy aircraft; fitted plastic films known as skins for covering and protecting electronic game playing apparatus, namely, video game consoles, and hand-held video game units; games, toys and playthings; Video game apparatus; Gymnastic and sporting articles.
2744570  27/05/2014
TANTIA CONSTRUCTIONS LIMITED
27,NETAJI SUBHAS ROAD,KOLKATA 700001,WEST BENGAL
MANUFACTURER & TRADER
A LIMITED COMPANY

Address for service in India/Attorney address:
IPM SERVICES
PINACLE RESIDENZA,FG/1,GROUND FLOOR,NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
3029854  12/08/2015
YATIN KESHAV FUGRO
Parsiwada, Near Vegetable Market, Diu- 362520
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since :01/01/1995
AHMEDABAD
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
Mount Everest

3090374  29/10/2015

Sharwan Kumar
Jwala Jee Foods, 56 Rally, Sector - 12 A, Panchkula, Haryana.
Manufacturers.

Address for service in India/Attorney address:
Preetpal Singh Adv
434 Sector 15 A Chandigarh 160015
Used Since : 23/10/2015

Delhi

Edible oils.
3343292   22/08/2016

SUDHA SHARMA
115, Aditya Avenue Airport Road Bhopal 462032
Manufacturer and Trader

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since: 01/08/2016

MUMBAI
Milk and Byproduction
MR. PRAVIN ACHINTALWAR, MR. NIKHIL ACHINTALWAR, MR. GANESH KOTGIRE & MR. BHIMESH KOTGIRE trading as ; Ganesh Agro Industries
C-33, MIDC, Khanapur, Tq. Degloor, Dist. Nanded - 431717 (Maharashtra)
Manufacturer & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Pulses
FARMERS CHOICE
3479836  13/02/2017
RAKESH
H.NO. 36, BUDH PUR, BJIAPUR, ALIPUR, DELHI-110036.
MANUFACTURING & TRADING
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2016
DELHI
MILK AND MILK PRODUCTS, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, EDIBLE OILS AND FATS
HAR INTERNATIONAL PRIVATE LIMITED
41 Mm Road Rani Jhansi Marg, New Delhi
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SWATI MITTAL
53/6, 3RD FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060.
Used Since :26/08/2008
DELHI
Canned pulses; Dried pulses; Pulses, prepared; Processed pulses; Processed coconut; Desiccated coconut; Coconut powder; Edible oils and fats; Fruits, tinned; Fruits, canned; Fruits, processed; Preserved fruits; Vegetables, canned; Vegetables, processed; Vegetables, tinned; Preserved vegetables; Frozen vegetables
BODY-RITE

3627758  05/09/2017

LKN LIFE STYLE INDIA PRIVATE LIMITED
OFFICE NO. 904, 9th FLOOR, KLJ TOWER NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110030
PRIVATE LIMITED

Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051

Proposed to be Used
DELHI
NUTRITIONAL MILKSHAKE POWDER.
SHYAM LASSI WALA

3639510  20/09/2017

ASHWANI KUMAR GAUR
SHYAM LASSI WALA, - 28, DSIIDC, JHILMIL INDUSTRIAL AREA, DELHI-110095

PROPRIETOR

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Used Since :01/01/1980

DELI

MILK & MILK PRODUCTS, LASSI, CHAJ, GHEE, PANEER, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EDIBLE OILS AND FATS INCLUDED IN CLASS 29.
KIMIA DATES

3700493    12/12/2017

MR. MOHAMMED HAMAD TELI TRADING AS AL MAKHDOOM TRADING CO.
351, CENTRAL-FACILITY BUILDING NO.-I, A. P. M. C. MARKET NO. 1, PHASE-II, KIRANA BAZAR, VASHI, NAVI MUMBAI-400 703, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :01/01/2006

MUMBAI
DATES
ZOE

3732599  20/01/2018

VAIL AGROTECH PVT. LTD.
67/44, Strand Road, Cross Road No-08, Kolkata-700006, West Bengal.
A Company incorporated under the companies Act, 2013.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
MUSTARD OIL, SOYA REFINE OIL, RICE BRAND OIL, SUNFLOWER OIL, GROUNDNUT OIL, SESAME OIL, OLIVE OIL.
&ME

3756485   17/02/2018
MERHAKI FOODS & NUTRITION PRIVATE LIMITED
B-203B, 10B Scheme, Near Gopalpura Bypass, Jaipur, Rajasthan - 302018
Company Incorporated under The Companies Act,1956
Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.
Proposed to be Used
AHMEDABAD
Protein milk, yogurt, potato crisps, potato chips, low fat potato chips, potato flakes, fruit-based snack food, foodstuffs of animal origin as well as vegetables such as meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats, flavored milk.
DAIRY BITE

3764789  26/02/2018
M/S DAIRY BITE MILK AND MILK PRODUCTS
DASHMESH NAGAR, NEAR MR. MOON RESTAURANT, CHHAPAR ROAD, AHMEDGARH, DISTT. SANGRUR, PUNJAB.
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :13/11/2017
DELHI
MILK AND MILK PRODUCTS INCLUDED IN CLASS-29.
BRAHAM SHAKTI

3766223  28/02/2018
SANJAY AGGARAWAL
trading as ;GLOBAL FOODS
GH2/64 C, PASCHIMVIHAR, NEW DELHI-110063
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI

EDIBLE OIL INCLUDED IN CLASS 29.
GS AVTAR
3766226   28/02/2018
SANJAY AGGARAWAL
trading as ;GLOBAL FOODS
GH2/64 C, PASCHIMVIHAR, NEW DELHI-110063
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
EDIBLE OIL INCLUDED IN CLASS 29.
OMEGA ALIVE
3766661  28/02/2018
KSHITIJ BHARDWAJ
S-218-H, SHAKTI NGAR, LUCKNOW, UP 226016 INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
OILS AND FATS FOR FOOD
Simona Silk

3769893    05/03/2018

WINDSOR CHOCOLATIER
745, Pace City II, Sector 37, Gurgaon-122001, Haryana, India

Partnership Firm

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGHARH 124507 HARYANA INDIA

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats; all other products included in Class 29."
KAMELA
3770056  05/03/2018
SHEIKH BURHAN
10/61 NALA CHOON PACHAN NAI KI MANDI AGRA AGRA FORT KIROLI AGRA UP 282003
OWNER
Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.
Used Since :01/01/2018
DELHI
FISH, MEAT Poultry SHOP, Specially deals in preserved, frozen mutton, goats, sheep etc.
NUTRIRAW

3773410  08/03/2018
SACHIN ARORA, PROPRIETOR OF M/S SACHIN KUMAR AND SONS
KARSHNI COMPLEX, GOVERDHAN ROAD, MATHURA - 281 001 (U.P.) INDIA.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :06/03/2018
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS.
3773416  09/03/2018
DARSHAN KUMAR RAMESHBHAI PATEL
21, Dhanjay Shopping Center-Kadi, Mahesana 382715, Gujarat, India
Proprietorship Firm
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :01/04/2009
AHMEDABAD
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Milk and milk products; Oils and fats for food
KASHISH

3776079   13/03/2018

ASHOK GARG

P- 57, PHASE 2, HUDA COLONY, NARNAUL, DISTRICT - MOHINDERGARH, STATE – HARYANA - 123001, INDIA

MANUFACTURER AND TRADER

Address for service in India/Attorney address:

GLOBAL JURIX

S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used

DELHI

EDIBLE OILS AND FATS, MUSTARD OIL, MILK & MILK PRODUCTS, POULTRY, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, PRESERVES, PICKLES.
3777411   14/03/2018
HARPAL SINGH BAJWA TRADING AS BAJWA MUSHROOM FARM.
P. O. BHORE SAIDAN, BHORE SAIDAN, KURUKSHETRA, HARYANA-136119, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
HOUSE OF REGISTRATION
CHAMBER NO.-203, PLOT NO.-1333, 2ND FLOOR, DURGA CHAMBER, D.B. GUPTA ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used
DELHI
PRESERVED VEGETABLE & FRUIT, PROCESSED FRUIT & VEGETABLE, PRESERVED MUSHROOMS, MUSHROOM PUREE, DRIED MUSHROOMS, PROCESSED MUSHROOMS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES INCLUDED IN CLASS 29.
Daryaganj - By the inventors of Butter Chicken & Dal Makhani

3777962   14/03/2018

RAGHAV JAGGI
D-915, New Friends Colony, New Delhi 110025
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3777933
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
KESAR SUPARI
3779600   15/03/2018
MR. PRAVEEN GUPTA
M/s S. K. PRODUCTS, Banmore Industrial Area, Banmore - 476444 Distt. Morena (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :30/09/2007
MUMBAI
SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHNER & PAN MASALA
3779704  16/03/2018
SUNEEL KUMAR
PURE SUCHIT TIWARI, PALI, SHUKUL BAZAR, AMETHI, UTTAR PRADESH - 227811
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Milk and milk products
3780393  16/03/2018
HONEY MONEY TOP.
9A & B, MAIN ROAD, TAIMOOR NAGAR, NEW FRIENDS COLONY, NEW DELHI-110065, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts, Eggs; Preserved, Dried and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Groundnut Oil, Edible Oil, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
Sri Shyam Ji
3781114    17/03/2018
SHYAMJI TRADING CO.
43,44, Cotton Street, kolkata - 700007
Not having any trademark
Proposed to be Used
KOLKATA
AAM PAPAD, MILK, OIL, AND OTHER DRY FRUIT ITEMS
3784052  21/03/2018
UTSAV DAIRY FARM PVT LTD
1517, Devika tower, 6, Nehru Place New Delhi -110019
Company

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
Milk, Cow Milk, All kind of Milk products like Paneer, Curd, Ghee, Butter, etc
3785408  22/03/2018
RAJAT GUPTA
2/4 Vikas khand, Gomti Nagar, Lucknow
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Used Since :17/07/2017
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats all included in class 29.
JM'S

3785800  22/03/2018
JITENDRA KUMAR TRADING AS M/S. J M MARKETING.
NEAR POST OFFICE, BRAHMANTOLI MUZAFFARPUR - 842001, BIHAR, INDIA
A PROPRIETORSHIP COMPANY.

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.

Used Since : 16/12/2009
KOLKATA
MILK AND MILK PRODUCTS, SWEETS, PRESEVED DRIED AND COOKED FRUITS AND VEGETABLES.
Familytime
3787464  24/03/2018
P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :15/04/2015
KOLKATA
Meat; Fish, Poultry and Game [Not Live]; Meat-based snack foods; Food products made from fish; Processed eggs; Soya-based snack foods; Prepared nuts; Vegetable salads; Cooked fruits and vegetables; Milk and milk products; Butter; Cream; Cheese; Curd; Yoghurt; Margarine;Lassi; Dal; Soups; Potato chips; Potato flakes; Nut, Fruits and vegetables based snack food; Fruit Chips, Salads, Pulp, Jams & Jellies; Pickles; Aaloo Papad (Potato based snacks); Sausages; Edible oils and fats; Prepared seeds; Preserved, processed, frozen, tinned and dried meat, fish, fruits and vegetables.
3788325  25/03/2018
NATURAPURE FOODS PRIVATE LIMITED
C-113, NIRALA NAGAR
COMPANY
Address for service in India/Attorney address:
UMANG GUPTA
1886 GOVIND NAGAR KOTWALI ROAD MATHURAA
Used Since :09/06/2017
DELHI
Dairy Products and dairy substitutes, Oils and fats, Edible foods like fruits, vegetables, oils and by-products and
Preservers of Fresh fruits, vegetables, etc, all related products in class 29
RAMA
3789351   27/03/2018
G. I. INDUSTRIES PVT. LTD.
NEAR RAILWAY LINE, RAMAN, BATHINDA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
DELHI
Edible Oils.
3791453    29/03/2018
ORGANIC AGRO FOODS.
1824, MAIN ROAD, KHARI BAOLI, DELHI-110006, INDIA.
PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
SHIV SHANKER PANT
B-1357, I.D.P.I. Colony, Virbhadra, Rishikesh, Uttarakhand - 249202
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 25/12/2017

DELIHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
3794138 02/04/2018
JAYANTA KUMAR ROY
trading as ;TARAK NATH TRADING CO.
111,RAJA DINENDRA STREET,KOLKATA 700004,WEST BENGAL,INDIA
MANUFACTURER & TRADERS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/04/2016
KOLKATA
EDIBLE OIL, MUSTARD OIL BEING IN CLASS - 29.
CCB ANANDAM

3794266  02/04/2018
CHOU DHERY CHEESE BAZAR PRIVATE LIMITED
E-38, Site B, Surajpur Industrial Area, Greater Noida, Uttar Pradesh 201308
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI
All kinds of dairy products including Cheese, Paneer, Ghee, Butter, Skimmed Milk Powder (SKM), Whey Powder, Dahi, Flavored milk.
FARM TO DOOR

3794442    02/04/2018

MAHENDRA CHOUKSEY
Behind high school, kamath ward, Sridham, dis Narsinghpur(M.P)
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
DAIRY PRODUCTS
CHILLZZ
3794862  03/04/2018
MR. RAKESH KUMAR
2Km stone, BAGHA PURANA ROAD NIHAL SINGH WALA DISTT MOGA. (PUNJAB)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.
Proposed to be Used
DELHI
MILK AND MILK PRODUCTS
Trade Marks Journal No: 1958, 27/07/2020  Class 29

Devraj Verma, Trading as, M/S- Shivbala Product.
65, Daulatpur Eksara, Tahshil- Tanda, Distt.- Ambedkar Nagar (U.P.), India.
Proprietor

Address for service in India/Attorney address:
Krishna Trade Mark Bureau
SA-17/130 M-M-3 (M.I.G.-3) Ashok Vihar Colony Phase-II Paharia Varanasi U.P

Proposed to be Used
Delhi
Sweet Supari, Scented Supari, Supari Mix Pan Masala
UDHAV
3799538  07/04/2018
RAKESH KUMAR AGGARWAL TRADING AS SHRI KRISHANA EDIBLE OILS
SHOP NO. 31, OPP. S.D. COLLEGE, PALWAL, HARYANA
PROPRIETOR
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Proposed to be Used
DELHI
EDIBLE OIL, NON EDIBLE OIL AND GHEE
3799600   07/04/2018
Sombir Singh
486, 02, RODHAN BHIWANI, HARYANA-127043
individual firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
NUTRI 1992
3799688  07/04/2018
SAVOIR FOODS INDIA PRIVATE LIMITED
12th Floor, Big Jos Tower, Netaji Subhash Place, Wazirpur District Centre, Delhi - 110088
A PRIVATE LIMITED COMPANY DULY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Proposed to be Used
DELHI
Vegetable Oils, Refined Oils and Edible Oils;
3800417  09/04/2018
SANTI DEVI MISHRA
trading as :OM SHANTI ENTERPRISES
67/43,STRAND ROAD,KOLKATA 700006,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/04/2008

KOLKATA
EDIBLE OIL.
3801771  10/04/2018

SHAHNAZ (LABBAAN'S)
C-293, GALI NO 7, NEHRU VIHAR, MUSTAFABAD, NORTH EAST DELHI-110094
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3802440    11/04/2018

PUNEET ( TRADING AS GEETA TRADERS)
D-1/222, KARAN VIHAR PART-5, KIRARI, OPP-ROHINI SECTOR-20, DELHI-110086

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
ANIMA ADHIKARY, TRADING AS: M/S. MALA GHEE PRODUCTS.
197, NAGENDRA NATH MUKHERJEE ROAD, AGARPARA, KOLKATA-700058, WEST BENGAL, INDIA.
Proprietorship Firm

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
GHEE

Transliteration : SIRKER GHEE written in Bengali Script
ABHI
3804062  12/04/2018
ASIAN LAKTO INDUSTRIES LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 16/10/1995

DELHI
Milk, Butter Cream, Butter, Ghee, Cheese, Condensed Milk, Milk Powder; Skimmed Milk, Food preparations predominantly of Milk, Milk Products, Diary Products; Preserved, Dried & Canned Fruit and Vegetables; Jams, Jellies and Pickles, Milk-Based Beverages, Frozen Fruits & Vegetables.
3805837   14/04/2018
MOOLALA DAIRY WORKS PRIVATE LIMITED
FLAT NO-15A32, ATS GREEN VILLAGE, SECTOR-93A,EXPRESSWAY, NOIDA-201304, GAUTAM BHUDH NAGAR, UP, INDIA
DIRECTOR-RAINNA GUPTA

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
DAIRY PRODUCTS.
MUSTA
3806246  14/04/2018
GULATI OILS INDIA PVT. LTD
LANE NO. 4, SIDCO INDUSTRIAL COMPLEX, PHASE II, BARI BRAHMANA, JAMMU, J&K - 181133
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Edible oils and fats, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
DRYCHEF
3808033    17/04/2018
SHRI SAI CASHEW PVT. LTD.
584 A, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006, INDIA.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Dried fruit, Preserved and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
3809785  18/04/2018
SUBHABRATA GHAR, TRADING AS: M/S. M. C. G. AGRO PRODUCTS.
RAPATGANJ, SONAMUKHI, BANKURA, PIN-722207, WEST BENGAL, INDIA.
Proprietorship Firm
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
EDIBLE OILS.
SUPER DIAMOND TEMPLE

381169  19/04/2018

ANIL KUMAR GOEL
K-31/17, MODEL TOWN-3, DELHI-11009
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI

Coconut powder, desiccated coconut, coconut flakes and processed coconut
ATHINA

3811564  20/04/2018
VIIJYDHARA EXIM PRIVATE LIMITED
G/F PLOT NO.1 KH NO. 14/23/2, MAHENDER SINGH PARK, NANGLI SAKRAWATI, NEW DELHI-110043
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2018

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, VANASPATI, MARGARINE AND FAT SPREADS, BAKERY SHORTENING, INTERESTERIFIED VEGETABLE FAT, COCONUT OIL, COTTON SEED OIL, VEGETABLE OIL, CANOLA OIL, OLIVE OIL, RICE BRAN OIL, RBD PALMOLEIN OIL, RBD PALM OIL, MUSTARD OIL, RAPESEED OIL, SUNFLOWER OIL, SOYBEAN OIL, GROUNDNUT OIL, SESAME OIL, TIL OIL, LINSEED OIL, MAZE (CORN) OIL, PALM KERNEL OIL, SUNFLOWER OIL NIGERSEED OIL, SAFFLOWER OIL, MAHUA OIL, POPPYSEED OIL, TARAMIRA OIL, WATERMELONSEED OIL AND ALL THE ITEMS INCLUDED IN CLASS -29
NEW RAHUL SWEETS

3812398    20/04/2018
MANJU DEVI GUPTA TRADING AS M/S. RAHUL SWEETS AND NAMKEEN
121/637, SHASTRI NAGAR, SUBZI MANDI, VIJAY NAGAR CHORAHA, KANPUR, U.P.-208022
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P.-201005

Used Since :11/11/1994

To be associated with:
3809326
DELI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
3814001  23/04/2018
S. HARDEEP SINGH DHILLON PROPRIETOR OF M/S K.D. MILK FOODS
CAPTAIN NAGAR, STAR ROAD, LOHARA, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (P.B.).
Used Since :01/02/2018
DELHI
MILK AND MILK PRODUCTS.
3814932  24/04/2018
NUTREE HUB
FLAT NO. 21, BLOCK A-8, SECTOR 23B, PKT-8, DWARKA, NEW DELHI 110075
Manufacturers and merchants
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Meat, fish, poultry, and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves
VARLAXMI

3815140  24/04/2018
ARJUN BANSAL TRADING AS LALA KRISHAN OIL INDUSTRY
116, ST NO-2, BHARAT NAGAR CHOWK, NEAR P.N.B., LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Edible Oils including Kachi Ghani Mustard Oil for Food, Rice Bran Oil for Food, Soya Bean Oil for Food & Cotton Seed oil For Food included in Class-29.
3816682  26/04/2018
DINESH PAL SINGH
SANTAR ROAD, KAYASTHAPARA, DHOLPUR-328001 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2018

AHMEDABAD
MILK, CURD, PANEER, BUTTER, BUTTER MILK, LASSI, JAM, EDIBLE OIL, CREAM, GHEE, FATS, DAIRY AND MILK PRODUCTS WHICH ARE INCLUDED IN CLASS 29
3820098    30/04/2018
MAGICPOT FOODS COMPANY LLP.
40 Shakespeare Sarani, 6th Floor, Kolkata- 700 017.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
KOLKATA
Meat, fish, poultry & game; meat extracts, preserved, frozen, dried & cooked fruits & vegetables, fruit sauces; jams, jellies, compotes; eggs, potato & non potato based snack food items; tomato puree, soup products, milk & dairy products, flavoured milk & milk shakes being goods included in class 29.
Man Pasand Royal
3820765 01/05/2018
M/s S. S. PRODUCTS
72, NEW PATHAK PURS, NEAR KONCH BUS STAND, ORAI, UTTAR PRADESH-285001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Proposed to be Used
DELHI
Pan Masala
3821079 01/05/2018
M/S ICE CREAM STUDIO
13-B, Sarabha Nagar, Ludhiana-141001 (Punjab)
Joint Applicant

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/06/2016

DELHI
Milk & milk products; ice creams, stick bars, dairy products, soya products, dried & cooked fruits and vegetables; jellies, jams, fruit sauces; edible oils and fats included in class 29.
VIVEK VERMA
CL-86, SALT LAKE CITY, KOLKATA 700091
INDIVIDUAL

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PRESERVED, DRIED, COOKED AND CANNED FOOD PRODUCTS SUCH AS JELLIES, JAMS, PICKLES, MILK AND DAIRY PRODUCTS; EDIBLE OILS, FATS, MARGARINE, CREAM & CHEESE INCLUDED in CLASS 29
PRINCE-SANGAM
3823976   04/05/2018
RAMESH KUMAR PROPRIETOR OF MS PRINCE FOOD PRODUCTS
3328/45, ARYA NAGAR, DIST REWARI
PROPRIETOR
Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001
Proposed to be Used
DELHI
FROZEN VEGETABLES, MILK AND MILK PRODUCTS
SHIVANYA ENTERPRISES
K-331, SITE-5, KASNA INDUSTRIAL AREA, GREATER NOIDA, G.B. NAGAR-201306
PROP. SHIP FIRM

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Vegetable oils for food, Blended vegetable oils for culinary purposes covered in class 29
M.R.R.K. GOLD
3827212   08/05/2018
M/s MRRK TRADERS (P) LTD.
Opp. Civil Hospital, G.T. Road, Khanna (Punjab)
Body Incorporate
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/05/2018
DELHI
Edible Oil, Cooking Oil, Soybean Oil, Vegetable Oil for Food, Processed Pulses, Dried Pulses, Processed Fruits, Fungi and Vegetables (including Nuts and Pulses), Preserved, Dried and Cooked Fruits and Vegetables
MADHU GUPTA TRADING AS M/S. SHIV NATH RAI SUMER CHAND
729/9, KEWAL GANJ, BARA BAZAR, ROHTAK-124001, HARYANA
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/1985

DELHI

Preserved, dried & cooked fruits and vegetables, jellies, jams, pickles, eggs, milk and milk products including butter, ghee, khoya, milk cream, cheese, curd, yogurt and buttermilk, edible oils and fats

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS KHUSHIYON KE PAL EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
3829943 10/05/2018
SACHIN KUMAR AGARWAL, PROPRIETOR OF M/S SHREE S. K. INDUSTRIES
SHAHDRA CHUNGI, SHAHDRA, AGRA (U.P.) INDIA.
PROPRIETARY BUSINESS
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :22/12/2017
DELHI
MUSTARD OIL (EDIBLE OIL).
3829944    10/05/2018
SACHIN KUMAR AGARWAL, PROPRIETOR OF M/S SHREE S. K. INDUSTRIES
SHAHDRA CHUNGI, SHAHDRA, AGRA (U.P) INDIA.
PROPRIETARY BUSINESS
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)
Used Since :22/12/2017
DELHI
SOYABEAN REFINED OIL (EDIBLE OIL).
KARIYANA KING
3832635   14/05/2018
SH. AGAM KHANNA PROPRIETOR OF M/S KHANNA ENTERPRISES
V.P.O. RAMPUR BILRON, TEHSIL GARSHANKAR, DISTT. HOSHIARPUR, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2018
DELHI
MEAT, FISH, POULTRY; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS; MUSTARD OIL AND GHEE INCLUDED IN CLASS-29.
3926874    27/08/2018
NITINBHAI GHONIYA [ TRADING AS RADHE KRISHNA ENTERPRISE]
Shop No. 14, Star Royal Palace, Old Kosad Road, Amroli, Surat 394540
Individual

Address for service in India/Agents address:
YADAV ARVIND KUMAR
AKY & CO.,304-3rd floor, 21st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002
Used Since :23/04/2018

AHMEDABAD
Milk and Milk Products; Dairy spreads, Dairy puddings, Dairy desserts, Dairy products, Cream [dairy products], Dairy-based beverages, Dairy-based spreads, Dairy-based dips, Non-dairy creamer, Chilled dairy desserts, Dairy-based whipped topping, Cream, being dairy products, Low fat dairy spreads, Whiteners [dairy] for beverages, Drinks made from dairy products, Artificial cream (dairy product substitutes), Coffee whiteners consisting principally of dairy products
NIRALA
3945244  14/09/2018
RUPCHAND JAT TRADING AS SHREE SIDHI VINAYAK FOOD PRODUCTS
R-5, INDUSTRIAL AREA, JHOTWARA, JAIPUR
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
REFINED PALM OIL UNDER CLASS 29.
4280023    30/08/2019
M/S PSB AGRI EXPORTS LLP
HOUSE NO. 1-5-67, SURYA NAGAR COLONY, NEAR BETANY SCHOOL, OLD ALWAL, SECUNDERABAD - 500010, TELANGANA, INDIA.
Limited Liability Partnership

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
DRIED FRUITS
4321148   15/10/2019
MID DAIRY AND FOOD PRODUCT INDIA LLP
NO. 001, C/O. ISMALLBHAI ALYUBBHAL DODLYA, AT & PO. MANGADH, IDAR, SABAR KANtha, GUJARAT-383110
LIMITED LIABILITY PARTNERSHIP

Proposed to be Used
AHMEDABAD

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jams, eggs, milk and milk products; edible oils and fats
BARAATI

4352787    20/11/2019
M/S JMA FRAGRANCES PVT LTD
trading as ;M/S JMA FRAGRANCES PVT LTD
D-108, BULANDSHAHR ROAD, INDUSTRIAL AREA, GHAZIABAD, UTTAR PRADESH - 201001, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
H P SINGH, ADVOCATE.
H - 7, GREEN PARK EXTN., NEW DELHI - 110 016.

Proposed to be Used
DELHI
PAN MASALA, MEETHA PAN MASALA, MOUTH FRESHENERS, SWEET SUPARI, MUKHAWAS, CALCUTTA MITHA PAN,
BETEL NUT POWDER, LIME (CHUNA) FOR EDIBLE USE, SILVER COATED DATES & COMFIT BEING MOUTH FRESHENER
FALLING IN CLASS 29
4414712  21/01/2020
NISARGA BLISS PRIVATE LIMITED
PLOT NO. GA-65, DEFENCE ENCLAVE, SECTOR- 5, NILADRI VIHAR, BHUBANESWAR KHORDHA ODISHA - 751021
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Curd; Milk curd; Milk curds; Lemon curd; Milk, cheese, butter, yoghurt and other milk products; Milk and milk products
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4415583  22/01/2020
MD. AASIF TRADING AS M/S AASIF TRADERS
Ward No. 20, SBI Road, Near State Bank, Post Office Manendragarh, Koriya - 497442, Chhattisgarh
Proprietor
Address for service in India/Attorney address:
KAPIL JAIN
2034, Sector-1, Rohtak - 124001, Haryana
Proposed to be Used
MUMBAI
Soybean Oil, Rice bran Oil, Palm Oil, Blends Rice Bran Oil, Blends Edible Vegetable Oil, Canola Oil, Mustard Oil, Edible Oil
Trade Marks Journal No: 1958 , 27/07/2020 Class 29

4417378 23/01/2020
MUSTHAFA
MEKKEKKATT, KODAKALLUNGAL, TIRURANGADI, CHULLIPARA, MALAPPURAM, KERALA - 676308
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food

subject to the mark should be use as represented
4417504  23/01/2020
RAMCHARAN FOOD INDUSTRIES PRIVATE LIMITED
7-3-116 to 118 Kattedan Industrial Area, Kattedan, Hyderabad-500077, Telangana, India,
MSME Registered Company
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :23/07/2019
CHENNAI
EDIBLE OIL AND VANASPATHI, OILS AND FATS FOR FOOD
NUTRILAND

4420476   26/01/2020
FITIZEN FOOD AND BEVERAGE LLP
1205,12th Floor, Lantana Nahar Amrit Shakti, Chandivali, Andheri East, Mumbai 400072
Limited liability Partnership

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI

PROTEIN MILK; FORMED TEXTURED VEGETABLE PROTEIN FOR USE AS A MEAT SUBSTITUTE; DAIRY-BASED BEVERAGES CONTAINING OATS; OAT-BASED BEVERAGES [MILK SUBSTITUTE]; MILK POWDER; POWDERED GOAT MILK; SOYBEAN MILK [SOY MILK]; FLAVOURED MILK POWDER FOR MAKING DRINKS; SOYA-BASED BEVERAGES USED AS MILK SUBSTITUTES; SOYA CHIPS; PRESERVED SOYA BEANS FOR FOOD; SOYA BEAN OIL FOR FOOD; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD ALL INCLUDED IN CLASS 29
4421648  27/01/2020
KNANDI REFINERY PRIVATE LIMITED
C-307/2 RAJENDRA NAGAR BAREILLY - 243122
Edible Oils
Pvt Ltd Company

Proposed to be Used
DELI
Edible Oils
4423934  29/01/2020
JAGAT RAM TRADING AS BALAJI TRADERS
5-5-109,NEAR APMC KUSHTAGI ROAD, SINDHANUR, RAICHUR, KARNATAKA-584128
PROPRIETOR

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI

Edible vegetable oils, Vegetable oils for food
ROHIT KUMAR BATRA TRADING AS M/S. SHIV TRADING COMPANY
F-98, KANPUR ROAD, TRANSPORT NAGAR, LUCKNOW, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
DESIICCATED COCONUT
4424813   30/01/2020
RAJ FROZEN PRODUCTS
VILL- KETHERI, MAUJA- BHUA, ORAI, JALAUN, (UTTAR PRADESH)-285001, INDIA
PARTNERS
Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
Frozen PEAS, Frozen Vegetables AND Fruits
LEHSUNWALA AGRO PRODUCTS PVT LTD
4th Floor, Fl 4c, Shyampur Enclave, Shyampur Bazar, Maheshtala South 24- Paragans West bengal - 700137
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
Trade Marks Journal No: 1958 , 27/07/2020  Class 29

4429091  03/02/2020
MUHAMMED IQBAL T P
THAYAL PURAYIL, ISHAS HOUSE, KIZHUNNAPARA, THOTTADA, KANNUR, PIN- 670007
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
COCONUT OIL

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER. HE WHOLE
TAKRA

4430031  04/02/2020

JITENDRAKUMAR JETHABHAI KUNIYA
GATHAMAN GATE, PALANPUR – 385 001. (NORTH GUJARAT) – INDIA.
INDIVIDUAL

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

MILK & MILK PRODUCTS INCLUDED IN CLASS 29.
TREND-O-MILK

4430032   04/02/2020
JITENDRAKUMAR J. KUNIYA PROPRIETOR OF MADHVI DAIRY PRODUCTS
GATHAMAN GATE, PALANPUR – 385 001. (NORTH GUJARAT) – INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD INCLUDED IN CLASS-29
4430794   05/02/2020

OM PRAKASH GUPTA
trading as ; M/S SHIVAM FOOD AND FATS
36, RANI RASHMONI ROAD, KOLKATA - 700087
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
JP TRADE MARK SERVICES
"APARNA BUSINESS CENTRE",5,CLIVE HOUSE (STRAND ROAD),ROOM NO.C-3,KOLKATA 700 001,WEST BENGAL,INDIA.

Used Since : 07/12/2017

KOLKATA

Palm oil, Palmolive oil, soya been oil, refine oil, mustard oil, vegetable oil, sunflower oil.
4436708    11/02/2020
INDRAJEET SINGH
WARD NO 65 MASJID GALI KUDRIPARA BANKI MONGRA DIS KORBA 495447
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
Mark should be read as a whole.
4444473  17/02/2020
AJAY PURI S/O VINOD PURI
310, MOHALLA ABROL NAGAR, PATHANKOT, PUNJAB-144041.
AN INDIAN NATIONAL.
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
MOUTH FRESHNER.
4458542   29/02/2020
THE WATERSHED PROJECT MANAGEMENT UNIT UTTARAKHAND
WATERSHED MANAGEMENT DIRECTORATE, INDIRA NAGAR FOREST COLONY DEHRADUN UTTARAKHAND, 248001
SOCIETY

Address for service in India/Attorney address:
AASHISH NEGI
A-125, A-BLOCK, LANE NO. 14, NEW ASHOK NAGAR, DELHI-110096

Proposed to be Used
DELHI
PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES; FRUIT JELLIES, FRUIT JAMS, FRUIT PULPS, FRUIT
CHIPS, FRUIT PEEL, FRUIT SALAD, FROZEN FRUITS, BUTTER, OIL, CRYSTALLIZED FRUITS, DATES, EDIBLE FATS,
MARMALADE, MARGARINE, FRUIT PUREE AND PASTES, MILK PRODUCTS, MILK BEVERAGES, PRESERVED
MUSHROOMS, FRUIT EXTRACTS INCLUDED IN CLASS-29
MADHOGARH
4470416  12/03/2020
ANKIT GUPTA
MEHUL DAIRY FARM, 74/23 A, COLLECTOR GANJ, KANPUR-208001, UTTAR PRADESH
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Milk and milk products; Butter, Ghee; dried and cooked fruits and vegetables; jellies, jams, edible oils and fats
4484996 04/04/2020
T.KALIMUTHU
A/15 KURINCHI NAGAR, NEW HOUSEING BOARD, ODDANCHATRAM, DINDIGUL - 624619
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Ghee; Milk, cheese, butter, yogurt and other milk products
Transliteration : Roja Ney
4487736   15/04/2020
HITESH MALIK
House No. 173 Triveni Karamchari Nagar Bareilly Uttar Pradesh 243122 IN
Manufacturer and Merchant
Single Firm
Address for service in India/Attorney address:
HIMANSHU BHATIA
G-76 BALI NAGAR NEW DELHI 110015
Used Since :01/04/2020
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4491329   24/04/2020
INDU SAINI
FLAT NO-568, THIRD FLOOR, POCKET GH-13, PASCHIM VIHAR, NEW DELHI-110087
TROVE
PROPRIETOR

Proposed to be Used
DELHI

Chia Seeds, flax seeds, watermelon seeds, pumpkin seeds.
SANJAY KUMAR BHARDWAJ
Flat No. G-4, C Block, Express Greens Apartment, Sector - 1, Opp. Mahagun Metro Mall, Vaishali, Ghaziabad 201010, Uttar Pradesh
Individual

Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006

Proposed to be Used
DELHI

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; PICKLES; PULSES (PRESERVED AND PROCESSED); MILK AND DAIRY PRODUCTS; POTATO BASED SNACKS; AMLA MURABBA; JELLIES; JAMS; COMPOTES; CHEESE; BETEL NUTS, PROCESSED.
TAJANYA
4505940   20/05/2020
TAJANYA COSMETIC
QU-135A, PITAMPURA, NORTH WEST DELHI-110034
THE PARTNERSHIP FIRM

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
EDIBLE OIL, MUSTARD OIL, SESAME OIL, COOKING OILS, RICE BRAN OIL FOR FOOD, PALM OIL FOR FOOD, GROUNDNUT OIL, SOYBEAN OIL, COCONUT OIL, CORN OIL, OLIVE OIL, FLAVOURED OIL, SUNFLOWER OIL FOR FOOD, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PROCESSED VEGETABLES, PROCESSED FRUITS, PROCESSED COCONUT, PREPARED COCONUT, COCONUT MILK POWDER, COOKING OIL, VEGETABLE-BASED CREAM, FRUIT PASTE, VEGETABLE PASTES.
4509622    25/05/2020
VIDHI SRIVASTAVA
T-2/A-132, SAHYOG APPARTMENT, SECTOR-6, VIDHYADHAR NAGAR, JAIPUR, 302023, RAJASTHAN
INDIVIDUAL PROPRIETOR

Address for service in India/Agents address:
DEEPAK SHARMA
T-9, THIRD FLOOR, E-72, AMBABARI, JAIPUR, RAJASTHAN-302039.

Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCT
ATUT

4509722  25/05/2020
SAWRAN SINGH PROPRIETOR OF SHREE KRISHNA AGENCY
SHOP NO.220, OPP.RAMA BAKERY, RAILWAY ROAD, PANIPAT, HARYANA-132103.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

PRESERVED PULSES, PREPARED PULSES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, EDIBLE OIL, MUSTARD OIL, REFINED OIL AND COOKING OIL, JAMS AND JELLIES, PICKLES, PEANUTS INCLUDED IN CLASS 29.
4510486  26/05/2020
PARK FRESH LLP
504, SIGNET HUB, AKSHAR CHOWK, OLD PDRA ROAD, VADODARA – 390 020, GUJARAT, INDIA
Trading As: PARK FRESH LLP
Address for service in India/Attorney address:
INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT

Proposed to be Used
AHMEDABAD
PROCESSED NUTS, CASHEW NUT BUTTER, SALTED CASHEWS, ROASTED NUTS, ROASTED PEANUTS, GROUND ALMONDS, PREPARED ALMONDS, PROCESSED ALMONDS, DESICCATED COCONUT, DATES, DRIED DATES, PROCESSED DATES, PREPARED PISTACHIO, PROCESSED WALNUTS, RAISINS, INFUSED RAISINS, BANANA CHIPS, VEGETABLE CHIPS, COCONUT CHIPS, POTATO CHIPS, LOW-FAT POTATO CHIPS, CRISPS, VEGETABLE CRISPS, POTATO CRISPS, LOW-FAT POTATO CRISPS, POTATO CRISPS IN THE FORM OF SNACK FOODS, CRYSTALLIZED FRUITS, FROSTED FRUITS, PRESERVED FRUITS, DRIED FRUITS, COOKED FRUITS INCLUDED IN CLASS 29
SUN NPARRIES
4512245  27/05/2020
MANJUNATH. T.N, SOLE PROPRIETOR, TRADING AS V MANJUNATHA AGRO TECH
FACTORY NO: 6, SURVEY NO. 178/2, THIMMA REDDY INDUSTRIAL ESTATE, HOODI, BANGALORE-560 048, KARNATAKA.
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
EDIBLE OIL
4513001  28/05/2020
CLASSIC FROZEN FOODS PRIVATE LIMITED
210 NEELGIRI IND ESTATE 183 TOKERSHI JIVRAJ ROAD,SEWARI (E) MUMBAI-400015
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Frozen, preserved, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs *; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4514420    29/05/2020
PREMGHAN PRODUCTS
333/41 MARBLE MANDI, PALDA, NEMAWAR ROAD, INDORE - (M.P.)
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since : 27/07/2017
MUMBAI
SWEET SUPARI & MOUTH FRESHNER INCLUDED IN CLASS 29
Proposed to be Used

DELI

DRIED FRUITS AND VEGETABLES, MILK AND MILK PRODUCTS AS PER CLASS 29
4516320  01/06/2020
CLIFFORD MELROY AMANNA, PROPRIETOR OF CLIFFORD ENTERPRISES
D.No: 2-2(4)A, "NAZARETH", Achada 2nd Cross, Vidyanagar, Katpady, Udupi - 574105, Karnataka,
PROPRIETOR
Address for service in India/Attorney address:
SUBHAJIT DEY
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal
700107

Proposed to be Used
CHENNAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES SUCH AS PRESERVED BEANS, BERRIES &
FRUITS; CANDIED NUTS, CRANBERRY COMPOTE, DATES AND FLAVORED NUTS; PREPARED HAZELNUTS, ALMONDS,
CASHEW NUT, PISTACHIOS, NUTS, & PEANUTS; RAISINS INCLUDED IN CLASS 29
TAVASTHA AYURVEDA

4516641   02/06/2020
MRS KAMOLIKA SINGH, PROPRIETOR OF MAA REVA VEDIC FOODS RESEARCH AND PRODUCER CO,
FLAT NO. 512, T1, NIRUPAM ROYAL PALM, JATKHEDI, BHOPAL, MADHYA PRADESH
SOLE PROPRIETOR

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRM UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481,
GUJARAT

Proposed to be Used

MUMBAI

PRESERVED AND DRIED COOKED FOODS, JELLIES, JAMS, FRUIT SAUCES, MILK AND MILK PRODCUTS, GHEE,
BUTTER, MILK, CURD AND EDIBLE OILS INCLUDED IN CLASS 29
Kannamma

4516677  02/06/2020

SRI KUPPANNA OIL MILLS PRIVATE LIMITED
9/771, KANGAYAM ROAD, MUTHUR, KANGAYAM TALUK, TIRUPUR, ERODE - 638105
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Edible oil, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4517235 02/06/2020
AJAYKUMAR CHANDUBHAI GAJERA
trading as ;ADVAITH CORP
1ST FLOOR, PLOT NO 147, SAHAJANAND SOCIETY, KATARGAM ROAD, SURAT-395004
Proposed to be Used
AHMEDABAD
PEANUT BUTTER, ALMOND BUTTER, CASHEW BUTTER
KEWAL
4517857  03/06/2020
SHEKHAR AGARWAL
14-CHANAKYA PURI, SHYAM NAGAR, KANPUR
PROPRIETOR
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI, PAN SAMAGRI, KATTHA
AYOG

4517932  02/06/2020
ABHISHEK CHUGH PROP OF SPECTRA POLYCHEM
K-75, (GF) (BACK SIDE ENTRANCE), KIRTI NAGAR, NEW DELHI-110015
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
DRIED PULSES, PREPARED PULSES, TINNED PULSES, PROCESSED PULSES, PRESERVED PULSES, CANNED PULSES, MILK AND MILK PRODUCTS
KOSHY

4517982  03/06/2020
PHYTO CHEM (INDIA) LIMITED
H.No. 8-3-229/30, THAHIR VILLE COLONY, YOUSUFGUDA CHECK POST, HYDERABAD – 500045

Address for service in India/Agents address:
S. KAVITHA RANI
1-6-3/B, BRUNDHAVAN COLONY, OPP LAIDES POLYTECHNIC COLLEGE, GUJANAGUNDLA, GUNTUR 522 006

Used Since :18/05/2020

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
MAHITA
4517984  03/06/2020
PHYTO CHEM (INDIA) LIMITED
H.No. 8-3-229/30, THAHIR VILLE COLONY, YOUSUFGUDA CHECK POST, HYDERABAD – 500045
RESIDENT
Address for service in India/Agents address:
S. KAVITHA RANI
1-6-3/B, BRUNDHAVAN COLONY, OPP LAIDES POLYTECHNIC COLLEGE, GUJJANAGUNDLA, GUNTUR 522 006
Used Since :18/05/2020
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
BSE
4518013  03/06/2020
MR. SURENDER
FIRST FLOOR, BEARING NO.227, PKT-D, SECTOR-5, DSIIDC INDUSTRIAL AREA, BAWANA, DELHI-110042
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
DELHI
Dry Fruits, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food,
4518285  03/06/2020
SAURABH PAL
381/D-5, OM PURWA, KATRISA FIPUR HARJINDER NAGAR, KANPUR (UP) 208007 INDIA
Sole proprietorship firm
Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001
Proposed to be Used
DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS
SMT. MANJU MEHTA W/O. SH. TARKESHWAR MEHTA TRADING AS M/S. OSWAL GRAH UDHYOG (Regd.) AT- BEHIND GANGA PETROL PUMP ,BASNI TILWADIYA ROAD SOJAT CITY 306104
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
ALL KIND OF PICKLES IN CLASS 29
SHRI MOOL

4518446  03/06/2020
ISHWAR MILK DAIRY PRODUCTS
BEAWAR BHILWARA ROAD, MODKA NIMBAHERA, BHILWARA-RAJ.

Partnership Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS, GHEE, EDIBLE OILS.
4518485  03/06/2020
NIRANJAN SATISHRAO MANDLIK
Plot No.9, Shivswarup Nagar, Pachagaon, RK Nagar, Karvir, Kolhapur-416013
Individual
Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop, Pachagaon, Dist.Kolhapur, Maharashtra.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, Cheese, butter, Yogurt and other milk products; oils and fats for food.
Góldentíger
4518644    03/06/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
PAN MASALA.
Béngaltíger
4518645  03/06/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
PAN MASALA.
Sílvertíger

4518647  03/06/2020

GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA.
Bígtíger
4518648  03/06/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
PAN MASALA.
4518665  03/06/2020
MR. VIRENDRA KUMAR PANDEY
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SUPARI, MOUTH FRESHENER AND PAN MASALA.
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081795

MUMBAI
Meat, fish, poultry and games; meat extracts; preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and other dairy products, edible oils and fats, pickles being goods included in class 29.
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Meat, fish, poultry and games; meat extracts; preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and other dairy products, edible oils and fats, pickles being goods included in class 29.
Trade Marks Journal No: 1958, 27/07/2020  Class 29

4519284  04/06/2020
SIVAGAMI S
SAMYAPPA MILLS NR &CO, 172/1, DR. AMBETHKAR STREET, COLONY ROAD, THAVITTUPALAYAM, ANTHIYUR - TK, Erode, Tamil Nadu, 638501.
A Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
CHENNAI
Ground nuts, Edible oils and fats
Trade Marks Journal No: 1958, 27/07/2020, Class 29

4519358 04/06/2020
SH. DEEPAK SINGLA PROPRIETOR OF M/S GURTEK INDUSTRIES
JAGERA ROAD, NEAR LUDHIANA-MALERKOTLA ROAD, VILLAGE POHIR, DISTT. LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since: 01/04/2018
DELHI
EDIBLE OIL, MUSTARD OIL, SESAME OIL, COOKING OILS, RICE BRAN OIL FOR FOOD, PALM OIL FOR FOOD,
SUNFLOWER OIL FOR FOOD, DRIED PULSES, PREPARED PULSES AND PRESERVED PULSES.
SK777GOLD

4519360 04/06/2020

RACHNA RANI PROPRIETOR OF M/S S. K. OIL & GENERAL MILLS
JAGERA ROAD, VILLAGE POHIR, DISTT. LUDHIANA-141002, PUNJAB.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA-141 001. (PB.).

Used Since: 01/04/2018

DELHI

EDIBLE OIL, MUSTARD OIL, SESAME OIL, COOKING OILS, RICE BRAN OIL FOR FOOD, PALM OIL FOR FOOD,
SUNFLOWER OIL FOR FOOD, DRIED PULSES, PREPARED PULSES AND PRESERVED PULSES.
RASHI

4519896   04/06/2020
SUBHOD TRADING AS M/S RASHI PRODUCT
ANA MOLI PURWA TERAMALOO KANNAUJ KANPUR-209727
PROPRIETOR

Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)

Proposed to be Used
DELHI
SCENTED SUPARI, SWEET SUPARI
Temenos

4520046  04/06/2020

MUKESH GARG S/O. PREM CHAND GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA

An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI

PAN MASALA, SHAHI PAN, PAN MEETHA, SWEET SUPARI, MAUTH FRESHNOR & SADA PAN MASALA, MEETHI SUPARI, SCENTED ELAICHI, SCENTED SUPARI, BETEL NUTS AND PAN CHATNI, KATHA, MUKHWAS, BETELNUT POWDER AND ALL OTHER GOODS BEING INCLUDED IN CLASS 29.
4520086  04/06/2020
SHASHANK MALHYAN
HOUSE NO. 393, WAZIRPUR VILLAGE, ASHOK VIHAR, DELHI 110052
Sole Proprietor

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52
Used Since :05/04/2019

DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food, Coconut oil, coconut powder, coconut milk (not included in any other class), dry coconut, dry fruits, almonds, raisins, hazelnuts, nuts all included in class 29.
CHINGOS
4520167    04/06/2020
SANJAY GUPTA TRADING AS T. G. CONFETTI
43-R, INDUSTRIAL AREA-B, LUDHIANA-141003 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Potato Chips, Potato Crisps and Chips, Low-Fat Potato Chips & Potato Chips made from Sweet Potatoes.
4520217   04/06/2020
BAJA FOOD INDUSTRIES CO.
P.O. Box 18994 Riyadh 11425, SAUDI ARABIA
A Company incorporated under the Laws of Saudi Arabia.

Address for service in India/Agents address:
S. MAJUMDAR & CO. 
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
3138550
KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats, nuts, prepared.
4520413  04/06/2020
SAHIL GUPTA TRADING AS SHREE KHATU SHYAM TRADERS
1068/16, KAUSHIK NAGAR, JIND-126102, HARYANA
INDIVIDUAL
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED, COOKED FRUITS AND VEGETABLES;
FOOD PRESERVED, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS, GROUNDNUT
OIL, MUSTARD OILS, COCONUT OIL, VANASPATI OIL, SOYABEAN OIL, VEGETABLE OILS, SUNFLOWER OIL, GHEE AND
FATS, PICKLES, FOOD PASTE, MARGARINE, BUTTER, BUTTER CREAM, CHEESE, CHEESE FOOD, TOMATO PUREE,
SOUP PRODUCTS, FRUITS SAUCES, BOTTLED AND CANNED FOOD AND FRUITS PRODUCTS, SOYA MILK, YOGHURT,
ICE-CREAM, SEAFOOD ITEMS, PULSES (PREPARED, PROCESSED AND DRIED), PREPARED PULSES FOR HUMAN
CONSUMPTION, PANEER, TOFU, MAWA, KOYA, FLAKES, CHIPS, CRISPS, WAFERS, POTATO AND NON-POTATO
BASED SNACK FOOD, ROASTED NUTS, PROCESSED NUTS AND RAISINS, PROTEIN PREPARATIONS FOR FOOD,
VEGETABLE SOUP PREPARATION, SNACK FOOD MADE FROM FRUITS AND VEGETABLES.
Trade Marks Journal No: 1958, 27/07/2020 Class 29

4520521 05/06/2020
M/s. APLOMB HEALTH CARE LTD.
J-130, AASHIANA KANPUR ROAD LUCKNOW 226012.
A BODY INCORPORATE

Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096
Used Since: 15/01/2008

DELHI
Milk and other dairy products including milk, cheese, flavoured milk, milk drinks, cheese spreads, youghurt, flavoured yoghurt, dairy products, butter; meat, fish poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams eggs, edible oils and fats; salad dressings; preserves.
ABC GLOBAL PRIVATE LIMITED
Commercial Building B, Housefed Colony, Bathinda-151001, Punjab, India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
DELHI
Pesto sauce; Curry sauce; Chilli sauce; Pizza sauce; Soy sauce; Hot sauce; Barbecue sauce; Chocolate sauce; Ketchup [sauce]; Tomato sauce; Peanut butter; Jams; Jellies, jams, compotes.
4520534  05/06/2020
M/S. TRIO SOUL HOSPITALITY
E-33, Jangpura Extn., New Delhi-110014
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food, Hazelnut, Organic Raw cacao, Organic coconut sugar.
IMMUNELIFE
4520546   05/06/2020

M/S. LIFESPAN PVT. LTD,
Plot No. 10, H. No. 2-48/10/A, Greenland Colony, Gachibowli, Hyderabad – 500 032.
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
RHB MAXX
4520556    05/06/2020
KESAR INDUSTRIES
Sy No: 555, Elikatta Village, Farooqnagar Mandal, Ranga Reddy District-509410
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Preserved and dried fruits, milk and dairy products, potato chips
PRABHU DAYAL TRADING AS: M/S BHARAT ENTERPRISES
GROUND FLOOR, SHOP IN PLOT NO. -319, BIWAN ROAD, WARD NO.-3, BEHIND BHARAT DAIRY, FEROZEPUR JHIRKA, MEWAR, HARYANA-122104

Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used

DELHI
MILK AND MILK PRODUCTS; MILK INCLUDING PACKAGED MILK, POUCH MILK, BOTTELED MILK; FLAVOURED MILK, SOYA MILK, SKIMMED MILK, TONED MILK, DOUBLE TONED MILK, FULL CREAM MILK; MILK BASED BEVERAGES AND DRINKS INCLUDING MILK SHAKES, BUTTER MILK AND LASSI; DESSERTS MADE FROM MILK AND MILK PRODUCTS; SHRIKHAND, AMRAKHAND; CURD; YOGHURT; DAHI, KHOA, PANEER, WHITE BUTTER, TABLE BUTTER, GHEE; WHEY AND WHEY PROTEIN; CHEESE , CHEESE INCLUDING CHEESE CUBES, CHEESE SLICES, CHEESE SPREAD, CHEESE DIPS; SHREDDED CHEESE, CHEESE BLOCKS; SKIMMED MILK POWDER, DAIRY WHITENER, DESHI GHEE, MUSTRED OIL, REFINED OIL, VANASPAT OIL AND EDIBLE OIL.
4520881  05/06/2020
ALLINSIGHT VENTURES PRIVATE LIMITED
Shop No. 309, (old No. 31/1) 1st Floor, 10th Cross, Wilson Garden, Bangalore - 560027
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Dairy products based on milk substitutes, Milk and milk products.
4520930    05/06/2020
SANJESH KUMAR BATRA
B-122, ASHOK VIHAR PH-I, ASHOK VIHAR H.O., NORTH WEST DELHI, DELHI 110052
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034
Proposed to be Used
DELHI
soup, soup mixes, soup pastes, Vegetable soup preparations, Soup powders, Mixed pickles, pickles, spicy pickles, pickles, Frozen vegetables, edible oil, Processed fruits, Processed vegetables
4520970  05/06/2020
LIBERTY GROUP MARKETING DIVISION
Liberty House, Railway Road, Karnal, Haryana- 132001
Partnership Firm incorporated under the Indian partnership laws
Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
4521004  05/06/2020
BWDA MERCANTILE PVT LTD
454, EAST PONDY ROAD, PJN ROAD, VILLUPURAM, TAMIL NADU - 605602
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
AB TRADING
PLOT NO. 13, SHOP NO. G - 1, YAMUNA STREET, BHARAT NAGAR, ADAMBAKKAM, CHENNAI, TAMIL NADU - 600088
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Edible vegetable oils, Oils for food, Edible oils and fats, Cooking oil
ANUPAM
4521382    05/06/2020
AKSHAY GOYAL
E7A/5, KRISHNA NAGAR, DELHI-110051
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELI
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENERS, FLAVOURING MATERIALS IN CLASS 29
4521456    05/06/2020
M/S. SANATHANA FOODS PRIVATE LIMITED
NO.10, ASSESMNT NO.75/2, KODIGHEHALI VILLAGE, NICE ROAD, YASHWANTHAPURA HOBLI, BANGALORE - 560091, KARNATAKA, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
EDIBLE OIL, VEGETABLES, PROCESSED, FRUITS, PROCESSED, EDIBLE OILS AND FATS, MILK AND MILK PRODUCTS, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, PROCESSED NUTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, PICKLES, AALOO PAPAD (POTATO BASED SNACKS), CANDIED FRUIT SNACKS, DRIED FRUIT-BASED SNACKS, PROCESSED NUTS, ROASTED NUTS, PICKLES.
Okit

4521506   06/06/2020
ADITYA SETHI
M/s Sethi Organics, FT-9, Central Square Mall, Gumanpura, Kota Pin 324007 Rajasthan India
Proprietor

Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009

Proposed to be Used
AHMEDABAD
Preserved, dried and cooked fruits and vegetables; jellies, jams, pickles, pulses and nuts prepared for human consumption; fruit sauces; eggs, milk and milk products; edible oils and fats; the said goods being included in class 29.
4521529  06/06/2020
GOPALJEE DAIRY FOODS PRIVATE LIMITED
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
3402290
DELHI
milk and milk products included in class 29.
4521530 06/06/2020
GOPALJEE DAIRY FOODS PRIVATE LIMITED
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
3402290
DELHI
milk and milk products included in class 29.
4521531  06/06/2020
GOPALJEE DAIRY FOODS PRIVATE LIMITED
Ananda House, H-112 Pragati Tower, Sector-63, NOHDA- 201307 (U.P.),
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
To be associated with:
3402290
DELHI
milk and milk products included in class 29.
4521535  06/06/2020

SHREE NN ENTERPRISES
NO. 610, 1ST FLOOR, 2ND CROSS, MAHALAKSHMI LAYOUT, BANGALORE-560 086, KARNATAKA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; GHEE; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4521541   06/06/2020
M/S S. V. UDYOG
S.V. UDYOG, PLOT NO F-8-9, RIICO IND.AREA IID CENTER , NEWALTONK, RAJASTHAN 304021
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GARIMA GOYAL
49 A, SULTAN NAGAR, GUJAR KI THADI, GOPALPURA BY PASS JAIPUR 302019
Proposed to be Used
AHMEDABAD
EDIBLE OIL( INCLUDED IN CLASS 29 ONLY)
ANTILA
4521568  06/06/2020
NARENDER KUMAR
VILLAGE BAKHTAWARPUR, TEH. SONIPAT, DISTRICT-SONIPAT, HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
PRAVISHI

4521686  06/06/2020

PREETI GUPTA TRADING AS PRAVISHI UDYOG
163/22, Vikas Nagar, Rohtak, Haryana-124001, India.

Natural Person

Address for service in India/Attorney address:
NEEL KAMAL JAIN
NeelKamal & Associates MP-55, Maurya Enclave, Pitampura, New Delhi-110034. Email: info@nkplegal.com (M): +91 9871378814

Proposed to be Used

DELHI

Jams, Jellies, compotes; Pickles; Vegetables pickled in vinegar; Pickled fruits and vegetables; Dried pulses; Preserved, frozen, dried and cooked fruits and vegetables; Refined edible vegetable oil, blended edible vegetable oil, Edible oils and fats; Vanaspathi and bakery products; Milk and milk products; noodle soup.
4521695  06/06/2020
MANOJ KUMAR CHAUDHARY
Begamsarai, Bachhwara, Begusarai, Pin-851111, Bihar (India)
Applicant being an individual natural person has applied for its trademark registration

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIIND FLOOR KUNDAN NAGAR DELHI 110092

Proposed to be Used
KOLKATA
Preserved, Dried and Cooked fruits and vegetables; Jellies, Jams, Milk and Milk Products; Edible Oil and fats, Peanut Oil, Sunflower Oil, Rapeseed Oil, Walnut Oil, Almond Oil, Canola Oil, Cooking Oil, Maize Oil, Groundnut Oil, Mustard Oil, Oils and Fats for Food, Vegetable Fats for food, Fats for food, Rice Bran Oil, Palm Oil for food being included in class 29.
JAMUL
4521902  06/06/2020
MR. NEMABHAI JOVARAJI MALI TRADING AS M'S. BALAJI FOOD PRODUCT
111, Gajanan Industrial Estate 2, Kathwada, Ahmedabad, Gujarat 382430
Proprietorship Firm
Address for service in India/Attorney address:
ZAFARULLAKHAN M. PATHAN
6/B, Dayaanand Society, Near United Flats, Maktampura, Juhapura, Ahmedabad 380 055
Proposed to be Used
AHMEDABAD
Pure Ghee, Edible Oils, Chhas, Butter, Cream, Milk & Milk Products included in class 29
BUNSTER

4521950  06/06/2020
PRAVIN NARAIN AGARWAL
E-51, GROUND FLOOR, GREATER KAILASH - II, NEW DELHI - 110048
Indian national

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, Jams, Compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food; Meat, fish, poultry and game; Meat extracts;
ANUKRITI GUSAIN
D/O UTTAM SINGH GUSAIN, BARIYUN, BADEYUN, Pauri Garhwal - 246155

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
TAWANA

4522027  06/06/2020

SAMAN BANO
A 14 DIAMOND PARK CHS HARI OM NAGAR PANVEL,RAIGARH,MAHARASTRA-410206

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Fruits, dried; Fruits, cooked; Prepared fruits; Cooked fruits; Vegetables, prepared; Vegetable salads; Vegetable purées; Vegetable jellies; Fruit jellies; Jellies for food; Jams; Eggs ; Milk; Pasteurized milk; Whole milk; Skim milk; Milk and milk products; Sesame oil; Edible oils; Edible oils and fats; Dal; Dried chickpeas
HEMANT KUMAR JAIN PROPRIETOR OF DRI SUPPLIES
8, SHIKSHAK NAGAR INDORE (MP) 452005

Address for service in India/Attorney address:
SHRIPAT PRAJAPATI
M-40 TRADE CENTER 18 ,SOUTH TUKOGANJ INDORE

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved dried and cooked fruits and vegetables; Soya bean oil for food, jellies, jams; eggs, milk and milk products; edible oils and fats
GOLDWIN

4522147  06/06/2020
M/S GOBIND TOBACCO MANUFACTURING CO.
Baha Ganga Puri Road, Panipat -132103, Haryana.
( A Partnership firm duly Regd. under Indian Partnership Act, 1932)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :01/03/2009

DELHI
Pan Masala (Process nuts, seeds and betel leafs used an ingredient) and Processed nuts, seeds and betel leaves used as ingredients of pan masala; Processed betel nuts.
4522254  06/06/2020
SRDF ORGANIC PRIVATE LIMITED
11, AYUWAN SINGH NAGAR, MAHARANI FARM, DURGAPURA, JAIPUR - 302018, RAJASTHAN, INDIA
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Cream [dairy products]; Powdered cream [dairy products]; Dairy products based on milk substitutes; Milk; Milk beverages, milk predominating; Milk products; Milk curd; Powdered milk *; Yoghurt; Cream; Ghee; Butter; Buttermilk; Clarified butter; Butter cream
4522274  06/06/2020
PADMAVATI AGRO INDUSTRIES
2675-76, 3RD FLOOR, NAYA BAZAR, NORTH DELHI, DELHI-110006.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4522322  06/06/2020
SURESH CHANDRA GARG PROPRIETOR OF VISHNU TRADING COMPANY
5, MILL GALLI, UTARA DHAN MANDI, MANDSAUR, M.P. 458001.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
MUMBAI
REFINED OIL, EDIBLE OIL, COOKING OIL AND GHEE INCLUDED IN CLASS 29.
4522493   07/06/2020
MUHAMMED ASHAR ALI K P
KOTTAPPARAMBIL HOUSE , JN ROAD , PERINTHALMANNA P O MALAPPURAM 679322
PROPRIETOR
Address for service in India/Attorney address:
ADV SUNEER KAROTHY
karothukudy house near puspa theatre perumbavoor ernakulam dist kerala pin:683542
Proposed to be Used
CHENNAI
milk beverages with milk predominating;
4522546   07/06/2020
WESTERN INDIA CASHEW COMPANY PRIVATE LIMITED
P.B. NO.75, BEACH ROAD, KOLLAM-691 001, KERALA STATE, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPLEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
To be associated with:
4512018

CHENNAI
PREPARED CASHEW NUTS, SALTED CASHEWS, PLAIN CASHEW, FLAVOURED CASHEW, CASHEW BITS, ROASTED
NUTS, GROUND NUTS, PROCESSED NUTS, SPICED NUTS, DRIED NUTS, MIXTURES OF FRUIT AND NUTS, BUTTER MADE
OF NUTS, PASTES MADE FROM NUTS.
Trade Marks Journal No: 1958, 27/07/2020 Class 29

KASNOFFY
4522662 07/06/2020
M/S. INVERT SUGAR INDIA LIMITED
118, JAGRITI ENCLAVE, DELHI, EAST DELHI, DELHI, INDIA, 110092

Body Incorporate
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
CLISSTO

4522765   08/06/2020

P. THIRUMOORTHY
3A, VETTUVAPALAYAM MAIN STREET, NASIYANUR (TP), ERODE-638107, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; GHEE; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; BANANA CHIPS; CASSAVA CHIPS; FRUIT CHIPS; VEGETABLE CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
Trade Marks Journal No: 1958 , 27/07/2020 Class 29

4522769  08/06/2020
P. THIRUMOORTHY
3A, VETTUVAPALAYAM MAIN STREET, NASIYANUR (TP), ERODE-638107, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; GHEE; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; BANANA CHIPS; CASSAVA CHIPS; FRUIT CHIPS; VEGETABLE CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS

Nutritious & Healthy

CLissto
4522837  08/06/2020
TVC HEALTH PRIVATE LIMITED
Office no 304, Mani Mahal, Mathew Road, Near Opera House Bus Depot, Opera House, Mumbai-400004
Private Limited Company

Proposed to be Used
MUMBAI
Peanut butter; cocoa butter for food; coconut butter; milk substitutes; peanut milk; peanut milk for culinary purposes; peanut milk-based beverages; almond milk; almond milk for culinary purposes; almond milk-based beverages; coconut milk; coconut milk for culinary purposes; coconut milk-based beverages; rice milk; rice milk for culinary purposes; soya milk; oat milk; vegetable-based cream; vegetable-based spreads; nut-based spreads; tofu; tofu skin; tahini; hummus; guacamole; peanuts, prepared; olives, preserved; edible fats included in Class 29.
21° Celsius

4522908  08/06/2020

DS CONFECTIONERY PRODUCTS LIMITED
4828/24, Plot No-2, G/F Basement, Ward No. XI, Daryaganj, Central Delhi, Delhi, India, 110002
A company incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
pulses and nuts prepared for human consumption; nut-based spreads nuts
“NJN”

4522941   08/06/2020
DS SPICECO PRIVATE LIMITED
4828/24 Prahlad lane ansari road Daryaganj, New Delhi, Pin code 110002.
A company incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats, pulses and nuts prepared for human consumption; nut-based spreads nuts.
PROSUMER WORLD

4522969  08/06/2020
MR. RAGHVENDRA SINGH
SECOND FLOOR, M-83, SOUTH CITY 1, GURGAON, HARYANA 122001
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV AND PARTNERS
16/74, FIRST FLOOR, JOSHI ROAD, KAROL BAGH (OPP. NITCO COMPANY), DELHI-110005

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food as included in class 29.
4523047  08/06/2020
TVC HEALTH PRIVATE LIMITED
Office no 304, Mani Mahal, Mathew Road, Near Opera House Bus Depot, Opera House, Mumbai-400004
Private Limited Company

Proposed to be Used

MUMBAI
Peanut butter; cocoa butter for food; coconut butter; milk substitutes; peanut milk; peanut milk for culinary purposes;
peanut milk-based beverages; almond milk; almond milk for culinary purposes; almond milk-based beverages; coconut
milk; coconut milk for culinary purposes; coconut milk-based beverages; rice milk; rice milk for culinary purposes; soya
milk; oat milk; vegetable-based cream; vegetable-based spreads; nut-based spreads; tofu; tofu skin; tahini; hummus;
guacamole; peanuts, prepared; olives, preserved; edible fats included in Class 29.
4523051   08/06/2020
SHYAM DAIRY PRODUCTS
44, Thornhill Road, Allahabad 211002, Uttar Pradesh
Partnership Firm
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Proposed to be Used
To be associated with:
1626807
DELHI
Powdered Milk
Trade Marks Journal No: 1958, 27/07/2020

Class 29

4523055  08/06/2020

SHYAM DAIRY PRODUCTS
44, Thornhill Road, Allahabad 211002, Uttar Pradesh
Partnership Firm

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :30/05/2020

DELHI
Powdered Milk
4523056 08/06/2020
SHYAM DAIRY PRODUCTS
44, Thornhill Road, Allahabad 211002, Uttar Pradesh
Partnership Firm
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURIDELHI 110 006,INDIA.
Used Since :30/05/2020
To be associated with:
3336137
DELHI
Powdered Milk
MAYUR
1614, mehta nagar hisar haryana 125001
INDIVIDUAL
Address for service in India/Attorney address:
PULKIT THAREJA
CHAMBER NO. 246-A, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4523304  08/06/2020

VIKRAM NAGPAL
HNo.1001, Sector 27 B, Chandigarh - 160019
SOLE PROPRIETOR

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
W - 19, L.G.F., GREATER KAILASH - II, NEW DELHI - 110048

Proposed to be Used
DELHI

meat-, fish-, fruit- or vegetable-based food; edible insects; milk beverages with milk predominating; milk substitutes, for example, almond milk, coconut milk, peanut milk, rice milk, soya milk; preserved mushrooms; pulses and nuts prepared for human consumption; seeds prepared for human consumption, not being seasonings or flavourings.
4523453  08/06/2020

Bhatt Pratik Dilipkumar
Plot No. 101/1/1, G.I.D.C, Sector 28, Gandhinagar – 382028, Gujarat.

Individual

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD

Sweet Supari, Scented Supari, Dhana Dal (Corriander Seeds), Saunff (Variyali Being Used As A Mukhawas), Sada Pan Masala, Pan Masala (Without Tobacco), Mouth Freshener (Supari Mix)
Trade Marks Journal No: 1958 , 27/07/2020 Class 29

4523455 08/06/2020
BHATT PRATIK DILIPKUMAR
Plot No. 101/1/1, G.I.D.C, Sector 28, Gandhinagar – 382028, Gujarat.
Individual

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Sweet Supari, Scented Supari, Dhana Dal (Corriander Seeds), Saunff (Variyali Being Used As A Mukhawas), Sada Pan Masala Pan Masala (Without Tobacco), Mouth Freshener (Supari Mix)
FINDINGSHANTI

4523750 08/06/2020

SHANTI SIVARAM MAINI
B 501, Amaltas VHS Ltd., Juhu Versova Link Road, Andheri West, Mumbai 400053

Sole Proprietor

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI

Vegan cheese made from processed nuts.
CBM GOLD
4523793   08/06/2020
VIJAYKUMAR S. GANIGER
4/7B and 4D, Nandgerkar Building, Bankapur Chowk, P B Road, Hubli – 580028
an Indian proprietor trading as Shri Viishnu Aagro Oils Corporation

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since :09/04/2015

CHENNAI
edible oils; fats; vanaspati; ghee; refined oils
SUNSWAG

4523891   08/06/2020

SAI SATYA SIRI EXIMM
#116/117, 3rd Phase, Peenya Industrial Area, Bangalore - 560058
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
Edible Oil
GOLD AROMA

4523892  08/06/2020

SAI SATYA SIRI EXIMM
#116/117, 3rd Phase, Peenya Industrial Area, Bangalore - 560058
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
Edible Oil
4523910  08/06/2020

SANTHOSH
S/O SRINIVASAMURTHY, B G 6, AKILANDEESWARI APARTMENTS, 17 VANDIKARAN STREET, VELACHERY, CHENNAI-600042

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
27B, Nehru Street, Anna Nedumpathai, Choolaimedu, Chennai - 600094

Proposed to be Used

CHENNAI
Fruits, dried; Fruits, cooked; Prepared fruits; Cooked fruits; Vegetables, prepared; Vegetable salads; Vegetable purées; Vegetable jellies; Fruit jellies; Jellies for food; Jams; Eggs *; Milk; Pasteurized milk; Whole milk; Skim milk; Milk and milk products; Sesame oil; Edible oils; Edible oils and fats; Dal; Dried chickpeas;
4523931  08/06/2020
HARSHAD A P
S/O HAMZA KOYA AP , ASSANTE PURAKKAL KUNDUNGAL , K PURAM TANALUR , KERALADHEESWARAPURAM , TIRUR
MALAPURAM-676307
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Fish, processed; Meat, fish, poultry and game; Meat extracts; Frozen, preserved, dried and cooked fruits and vegetables;
Jellies, jams, compotes; Eggs *; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4523998  08/06/2020
JASWINDER SINGH
E-35, BALI NAGAR, RAMESH NAGAR, WEST DELHI, DELHI-110015.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4524078  08/06/2020
R.RATHINAVEEL
Sri Sabari& Co, 74, Ayyar Kadu, Veerappan Chatram Post, Erode-638004, Tamilnadu
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Gingelly oil and Edible oils
4524154  08/06/2020
ADAIKALA RAJ R
3/329, Anna Nagar, Trichy Main Road, Palladam, Tirupur - 641664, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4524162 08/06/2020
FRUITSVILLA RETAIL PRIVATE LIMITED
H NO: 6-264/13/1/04, RAGVENDRA COLONY, OPP SBI BANK, QUTUBULLAPUR, HYDRABAD, TELANGANA - 500 055
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVI - 638 111, DIST. - TIRUPUR.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
BIOCARE NV

4524174   08/06/2020

GAUTAM BUDHIRAJA TRADING AS N V COS
O-66, Sector-2, Pocket-O, DSIDC Bawana, New Delhi - 110039, Delhi

Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Butter, Edible oils and fats
RANGA BILLA

4524180 08/06/2020

SATVIKA TRADING COMPANY THROUGH PRO SATYAVEER ALORIYA
66A, JS COLONY, ROAD NO 17 AKEDADOONGAR, AKHEPURA, JAIPUR RAJASTHAN 302013

SATVIKA TRADING COMPANY PRO SATYAVEER ALORIYA

Address for service in India/Attorney address:
JEETAM KUMAR SAINI
G-123(A) TIME SQUARE, CENTRAL SPINE VIDHYDHAR NAGAR, JAIPUR- RAJASTHAN -302039

Proposed to be Used

AHMEDABAD

SOYABEAN OIL, SESAME OIL, MUSTARD OIL, FILTERED GROUNDNUT OIL, REFINED COTTONSEED OIL; EDIBLE;
VANAS PATI OILS; COCONUT OIL; FATS; HYDROGENATED VEGETABLE OILS; GHEE, BUTTER, RICE BRAN OIL;
SUNFLOWER OIL INCLUDED IN CLASS 29
SHREE RAVJI
4524217 08/06/2020
PARTEEK KUMAR
SHIV ROAD, VILLAGE POST SABALPURA, THE KUCHAMAN CITY, NAGAUR, RAJASTHAN 341508 IN.
INDIVIDUAL PROPRIETOR
Address for service in India/Agents address:
DEEPAK SHARMA
T-9, THIRD FLOOR, E-72, AMBABARI, JAIPUR, RAJASTHAN-302039.
Proposed to be Used
AHMEDABAD
PICKLES INCLUDED IN CLASS 29.
MR. BIBILDAS. K.S
KALLATTU, KURUMASSERY, PARAKKADAVU, ERNAKULAM- 683 579 KERALA
individual

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
COCONUT OIL, EDIBLE OIL
ANURAJ DAIRY PRODUCTS PVT. LTD.
Narayangaon, Tal. Junnar, Dist. Pune- 410 504
Body Incorporate

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI

Milk and milk products, meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, eggs; cheese, butter, yoghurt; oils and fats for food.
BNER

4524440  09/06/2020
SUVEER RAJPUROHIT S/O GHANSHYAM RAJPUROHIT
NEAR AUTO CENTER, WARD NO 15, NOKHA, BIJANER, RAJASTHAN
INDIVIDUAL PERSON

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food under class 29.
PDS
4524478 09/06/2020
M/S. SBPL PVT. LTD.
V-44, Gali No.3, Jai Prakash Nagar, Delhi - 110053.
Body Incorporate
Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.
Used Since: 26/05/2020
DELHI
PAN MASALA
4524666 09/06/2020

SANDIP MADHU NAIR
S/O; MADHU NAIR PLOT NO.504 THE NEST RAMDAS PETH, NEAR LENDRA PARK, SHANKAR NAGAR, NAGPUR-440010

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat; Fish, processed; Processed fruit; Vegetable soufflés; Edible fats; Milk beverages with milk predominating; Soya milk; Mushrooms, preserved; Dried pulses; Processed pulses; Nuts, prepared; Prepared seeds; Soups; Soup, canned; Instant soup; Pre-cooked soup
Lalbagh

4524771  09/06/2020
AJAY KUMAR GUPTA S/O RAM AVATAR GUPTA
75 RAJ NAGAR SECTOR 5, GHAZIABAD, UTTAR PRADESH, 201002
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
SUDHARM
4524886  09/06/2020
RAHUL JAIN PROPRIETOR OF SHRI VIMAL SAGAR FOOD INDUSTRIES
RIICO GROWTH CENTER EXTENSION, DHOLPUR, RAJASTHAN
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
GHEE AND EDIBLE OILS INCLUDED IN CLASS 29.
4524940  09/06/2020
SHARWAN SINGH SHEKHAWAT PROPRIETOR M/S SHREE SHYAM SALES CORPORATION
BASANT PLAZA, MORIJA ROAD, CHOMU, JAIPUR, RAJASTHAN-303702
PROPRIETOR
Address for service in India/Attorney address:
D.K. MISHRA (ADVOCATE
G - 2, DHANSHRI TOWER 1ST CENTRAL SPINE VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)
Proposed to be Used
AHMEDABAD
DESHI GHEE, VANASPATI GHEE, CHEES, BUTTER, EDIBLE OIL IN CLASS-29
SHWETDHARA

4525159  09/06/2020

SHWETDHARA MILK PRODUCER COMPANY LIMITED
First Floor, Plot No.225, Belhaghat Sadar, Ajeet Nagar, Pratapgarh -203001
COMPANY

Address for service in India/Attorney address:
MAYUR SANGHI
301, II FLOOR, EMPIRE REGENCY, A19, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019

Used Since : 25/04/2016

DELHI

all kinds of milk; organic milk; dairy products and dairy substitutes
NIRCLEAN
4525181  09/06/2020
NIRMAL KUMAR SIDANA TRADING AS R K MASALA SUPPLIERS CO
26-C, INDUSTRIAL ESTATE, NEAR POLICE LINE, SRI GANGANAGAR-335001 (RAJASTHAN)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
AHMEDABAD
4525195    09/06/2020

SAYA INDUSTRIES
Nr. Khodiyar Mandir, Survey No. 292 Paiki, Nr. Shantipura Circle, Sarkhej Sanand Road, Shantipura, Ahmedabad-380059 Gujarat India
Partnership Firm

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

Processed nuts, seeds and betel leaves used as ingredients of pan masala; Pan masala [processed nuts, seeds and betel leaves used as ingredients] included in class 29
4525288 09/06/2020
SANIAL. N.R.
Nadupparambil House, P.O. Kizhakkummuri, Peringottukara, Thrissur, PIN-680571, Kerala, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Used Since :02/04/2020

CHENNAI
Preserved, dried, frozen and cooked fruits and vegetables; fruit or vegetable-based snack foods; fruit chips, vegetable chips, jackfruit chips, banana chips, tapioca chips; potato-based snacks; frozen potato fries; dry jackfruit; processed vegetables; dehydrated vegetables; Dried pulses, processed pulses; Processed nuts, Roasted nuts, spiced nuts, nut-based snack bars, roasted peanuts, spiced peanuts.
4525295  09/06/2020
RAKESH KUMAR KHANDELWAL
11-B, UDAI NAGAR-A, GOPALPURA BYPASS, JAIPUR-302019 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/06/2020

AHMEDABAD
DRY FRUIT, VEGETABLE AND FLOWERS; OIL AND FATS; PICKLES AND DAIRY PRODUCTS WHICH ARE INCLUDED IN CLASS 29
4525301  09/06/2020
TAPAS RANJAN PANDA
D-29, F/F, PVT No. 110, Plot-14, Vikas Marg, Laxmi Nagar, Delhi 110092
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
4525404  09/06/2020
BARAKA OVERSEAS TRADERS
#1204, Beach Road, Ullal, Mangalore
Partnership Firm

Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
4525492  09/06/2020
P. ARULJOTHI TRADING AS MADHAMPATTY FRESSH FOODS
OLD NO.8/171 H. NEW NO.8/44, AVINASHI GOUNDAPALAYAM, ANGERIPALAYAM, NEAR MAHAKALI AMMAN TEMPLE,
GANDHI NAGAR, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Edible oils and fats, Preserved, frozen, dried and cooked fruits and vegetables, Milk and milk products, Eggs, Jellies,
jams, compotes, Butter, Ghee, Cheese, Fish and chips, Preserved fruit, Stewed fruit, Dried fruit and vegetables, Nutmeats,
Processed nuts, Processed cashews, Processed almonds, Aloe vera prepared for human consumption, Meat, poultry and
game.
4525508  09/06/2020
DHANAPPAN A
Dhanu Milk Products, Ullukurukai (Vill), (P.O) Denkanikotta (T.K) Krishnagiri (D.T) 635113
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Dairy products and dairy substitutes
DARK FANCY

4525532  09/06/2020
MR. DEEPAK DARIYANI PROPRIETOR OF ASHA CONFECTIONERY
PLOT NO. 13 B-1, 13-C, SECTOR, SANWER ROAD, INDUSTRIAL AREA, INDORE- 452001 (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Milk powder, milk and dairy products, preserved, dried, cooked and canned fruits and hydrogenated vegetables, milk based beverages, jams, jellies, preserves and pickles, gelatin, instant premixes, meat, fish, poultry and game, meat extracts, eggs, edible oils and fats, china grass, salad dressing being goods.
4525657  09/06/2020
SMT. RUPALI GUPTA W/O MR. BALRAM GUPTA, AGE-31 YEARS
M/S- SHREE BALAJI FOOD, ADDRESS- PARKING NO.-01, TRANSPORT NAGAR, GWALIOR (M.P.)474012
PROPRIETOR
Address for service in India/Attorney address:
R.S. ASSOCIATES
LAXMI ANAND NIWAS, NEAR BADA KUA, KAMAL SINGH KA BAG, SHINDE KI CHAWANI, LASHKAR GWALIOR M.P.-
474001
Used Since :01/06/2020
MUMBAI
PAN MASALA, SCENTED SUPARI, SWEET SUPARI, MOUTH FRESHENER.
SUKHDEV PRASAD DWIVEDI, PROPRIETOR, KRISHNAM FOOD INDUSTRIES
PLOT NO. 22, BLOCK TYPE - A SCHEME, VYAPAR NAGAR PART - 2, KANPUR, UP

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI
MILK POWDER
AZKKA PHARMACEUTICALS PRIVATE LIMITED
403, Shikhar Complex, Mithakali Six Road, Ahmedabad 380 009
Manufacturer and Trader
Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015
Used Since :15/06/2017
AHMEDABAD
Seeds, prepared.
4526206  10/06/2020
BARDHIYA AGRO INDUSTRIES PVT LTD
H.NO. 3, 3RD FLOOR, POCKET 10 SECTOR-20, ROHINI, POOTH KALAN
Private Limited Company
Address for service in India/Attorney address:
AJAY KUMAR PANDEY
B-42, New Agra, Agra-282005
Proposed to be Used
DELHI
EDIBLE OILS AND FATS
AKELE AKELE
4526385  10/06/2020
ALPANA SINGH PROPRIETOR OF RELIABLE ENGINEERS
1131 SECTOR - C, PANDIT DINDAYAL UPADHYA NAGAR SUKHLIYA INDORE 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA
Proposed to be Used
MUMBAI
Mouth Freshener and Sweet Supari..
MEJiban

4526387  10/06/2020

ALPANA SINGH PROPRIETOR OF RELIABLE ENGINEERS
1131 SECTOR - C, PANDIT DINDAYAL UPADHYA NAGAR SUKHLIYA INDORE 452001
NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHar CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Mouth Freshener and Sweet Supari.
**Trade Marks Journal No: 1958, 27/07/2020 Class 29**

**SHAHRUKH KHAN**

# 4-32-9/C, JANAKI RAMAIAH STREET, BHIMANA VARI PETA, VIJAYAWADA, KRISHNA, ANDHRA PRADESH, 520001

Proprietor

**Address for service in India/Attorney address:**

MAMILLAPALLI SUDHEER

# 4-23-55, NTR COLONY II LANE, AMARAVATHI ROAD, GUNTUR, ANDHRA PRADESH

**Proposed to be Used**

CHENNAI

Preserved, Dried, Cooked, Frosted, Frozen, Flavored & Packaged Fruits, Vegetables & Seeds; Jellies, Jams, Marmalades & Pickles; Pulps, Purees, Juices, Peels, Chips & Sauces of Fruits & Vegetables; Fruit and/or Nut based Bars, Snack Bars, Instant Premixes, Prepackaged Snacks; Milk, Cream, Butter, Cheese, Yoghurt & other Milk & Milk Products; Soya based preparations; Food Stuffs for Human Consumption; Edible Oils & Fat, DRY FRUITS INCLUDED IN CLASS 29
BIJENDER
4526556   10/06/2020
BIJENDER SINGH LOHIA
768, GHITORANI VILLAGE, NEW DELHI, DELHI - 110030
INDIVIDUAL
Proposed to be Used
DELHI
4526638 10/06/2020
ADITYA SINGH
C-13, G.D.A., POLICE COLONY, PATHEL NAGAR-3, GHAZIABAD, UP, 201001
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Edible oils and fats, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "RICHES - RICHES FOR RICH TASTE"."
108MANTRA
4526792  10/06/2020
NANDIMANDALAM VENU S/O SHRI NANDIMANDALAM SUBBARAYUDU
32, Anand Industrial Estate, Mohan Nagar,Ghaziabad,U.P.-201007 ,(India)
Individual
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-09871034747, 099990034747
Proposed to be Used
DELHI
Preserved, Frozen, Dried And Cooked Fruits, Frozen Vegetables, Jellies, Jams, Compotes; Eggs; Edible Oils And Fats, Meat, Fish, Poultry And Game; Meat Extracts; Cream(Being Dairy Products), Dairy-Based Food Beverages, Chocolatemilk, Condensed Milk, Cows' Milk, Dried Milk For Food, Dried Milk Powder, Evaporated Milk, Fermented Milk, Milk Based Beverages Containing Fruit Juice, Milk Curd, Milk Drinks Containing Fruits, Soya Milk, Artificial Cream [Dairy Product Substitutes], Yogurt, Edible Oils And Edible Fats And Cheese, Dairy Products For Food, Whey Drink, Milk Shakes, Milk And Milk Products, Ghee, Butter, Paneer (Milk Product), Cheese
PRAKRUTHINESTHAM

4526795  10/06/2020
NANDIMANDALAM VENU S/O SHRI NANDIMANDALAM SUBBARAYUDU
32, Anand Industrial Estate, Mohan Nagar,Ghaziabad, U.P.-201007 , (India)
Individual

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747

Proposed to be Used

DELHI
Preserved, Frozen, Dried And Cooked Fruits, Frozen Vegetables, Jellies, Jams, Compotes; Eggs; Edible Oils And Fats ,
Meat, Fish, Poultry And Game; Meat Extracts; Cream (Being Dairy Products) , Dairy-Based Food Beverages ,
Chocolatemilk , Condensed Milk, Cows’ Milk , Dried Milk For Food , Dried Milk Powder , Evaporated Milk, Fermented Milk ,
Milk Based Beverages Containing Fruit Juice, Milk Curd, Milk Drinks Containing Fruits, Soya Milk , Artificial Cream
[Dairy Product Substitutes] , Yogurt, Edible Oils And Edible Fats And Cheese, Dairy Products For Food, Whey Drink, Milk
Shakes, Milk And Milk Products, Ghee ,Butter, Paneer (Milk Product), Cheese
SHAANE NAWABI

4526821    10/06/2020
MD. ABDAL
Old Out Station Road, Rourkela-769001, PS: Plantsite, District Sundergarh, Orissa
Proprietor

Address for service in India/Attorney address:
AKSHATA ANKOLEKAR
1002, Tower 1, Green Ridge, New Link Road, Chikuwadi, Borivali West, Mumbai 400092
Used Since :01/06/2020

KOLKATA
Preserved, frozen, dried and cooked fruits; milk; condensed milk; milk beverages, milk predominating; milk products; milk shakes; milk substitutes; cream; dates; jellies, jams, compotes; yogurt and other milk products.
HPAMRIT DAIRY
4526854    10/06/2020
SH. GURCHARAN SINGH PROPRIETOR OF M/S AMRIT DAIRY
BATHINDA ROAD, DHANAULA, BARNALA-148105, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2017
DELHI
MILK AND MILK PRODUCTS.
MADNI FAŁOODA

4526859  10/06/2020

MD. ABDAL
Old Out Station Road, Rourkela- 769001, PS: Plantsite, District Sunderbagh, Orissa

Proprietor

Address for service in India/Attorney address:
AKSHATA ANKOLEKAR
1002, Tower 1, Green Ridge, New Link Road, Chikuwadi, Borivali West, Mumbai 400092

Used Since : 01/06/2020

KOLKATA

Preserved, frozen, dried and cooked fruits; milk; condensed milk; milk beverages, milk predominating; milk products; milk shakes; milk substitutes; cream; dates; jellies, jams, compotes; yogurt and other milk products.
Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4527056  10/06/2020
E. A. CURRIM PRIVATE LIMITED
Saheb Building, 195, Dr. D. N. Road, Fort, Mumbai – 400 001
pvt ltd company
Address for service in India/Agents address:
UNIVERSAL LEGAL ADVOCATES
161/162 MITTAL COURT, A WING, JAMNALAL BAJAJ MARG, NARIMAN POINT, MUMBAI 400021.
Used Since :01/09/2008
MUMBAI
oils and fats for food; edible fats; fatty substances for the manufacture of edible fats; oil for culinary purposes including maize/ corn oil, olive oil for food, palm oil for food, palm kernel oil for food, sunflower oil for food, sesame oil, rice barn oil, soya bean oil, coconut oil, peanut oil, colza oil for food; milk and milk products including butter, cream, cheese, whipped cream, butter cream; cooking spray; pan release edible oil; pan coating edible oil.
Trade Marks Journal No: 1958,  27/07/2020   Class 29

4527088    10/06/2020
KNG AGRO FOOD PRIVATE LIMITED
1747 HSIIDC RAI IND ESTATE SONEPAT HARYANA 131029
BODY INCORPORATE
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :04/06/2016
To be associated with:
1938502, 3969275
DELHI
Olive Oil, Sesame Oil, Coconut Oil, Sunflower Oil For Food, Canola Oil, Kardi Oil, Groundnut Oil, Mustard Oil, Linseed Oil For Food, Edible Oils And Cooking Oils
4527128  10/06/2020

M/S BANKE BHARI FOOD PRODUCT
In front of Police Chowki, Dal Bazar, Lashkar, Gwalior - 474009 (M.P.)

Partn

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
MUMBAI
SWEET & SCENTED SUPARI
PARISONS FOODS PRIVATE LIMITED
#6/1183, Kunhipari Buildings, Cherooty Road, CALICUT-673032
Private Limited Company under the Indian Companies Act, 1956

Address for service in India/Attorney address:
R SUBRAMONIAM
Flat No.101: 4-A Block, DOSHI ETOPIA-1, PERUNGUDI, CHENNAI-600 096

Used Since: 01/01/2019

To be associated with:
3769585

CHENNAI
Palm Oil, Coconut Oil, Rice Bran Oil, Mustard Oil, Gingely Oil, Blended Vegetable Oil, Vanaspati, Fats used in Bakery products, Palmolein.
Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
NOMSAL

4527312  11/06/2020
LIVECO MATERIALS LLP
TIMES SQUARE, 7TH & 8TH FLR, CTS 349 & 349-1, W.E. HIGHWAY, NR SAI SERVICE, ANDHERI (E), MUMBAI 400069, MAHARASHTRA, INDIA
Active Startup LLP

Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
Flat No.101, H.No. 12-44, Sri Lakshmi Nilayam, Lane No.1, Road No.1, P & T Colony, Boduppal, Hyderabad-, Telangana-500092.

Proposed to be Used

MUMBAI
Processed algae for human consumption, Dried edible algae, Agar-agar for culinary purposes, Seaweed soup preparations, Processed edible seaweed, Dried edible seaweed, Seaweed extracts for food, Prepared stock made from seaweed, Cured salmon, Canned salmon, Tinned salmon, Smoked salmon, Canned seafood, Tinned seafood, Frozen seafood, Processed seafood, Bottled seafood products, Snacks of edible seaweed, Prepared main courses consisting primarily of seafood, Prepared entrees consisting primarily of seafood, Pre-packaged dinners consisting primarily of seafood, Frozen pre-packaged entrees consisting primarily of seafood, Frozen pre-packaged main courses consisting primarily of seafood, Formed textured vegetable protein for use as a meat substitute, Seafood substitutes, Textured vegetable protein.
4527315  10/06/2020
TINGYI (CAYMAN ISLANDS) HOLDING CORP.
P.O. Box 309 Ugland House, Grand Cayman KY1-1104, Cayman Islands

Address for service in India/Attorney address:
LEONARD LAW OFFICE
49, VELMURUGAN NAGAR, FIRST AVENUE, KOLATHUR, CHENNAI - 600 099, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
Milk, milk beverages, milk products; coconut milk, soya bean milk, yoghurt; cheese; butter; margarine; bean curd, bean curd jelly, jellies; meat balls made from glutinous rice; edible oils and fats; meat, meat extracts, meat gravy, meat jellies, preserved meat, prepared food products made from meat; sausage; poultry and prepared food products made from poultry; fish and prepared food made from fish; eel and prepared food products made from eel; potato chips, snacks made principally of potato or peas; rice milk; egg roll.
4527581  11/06/2020
RACHITA ARORA W/O. SH. GAURAV ARORA
4-A, SHIV PARK COLONY, DURGA NURSERY ROAD, GIRWA UDAIPUR SHASTRI CIRCLE, UDAIPUR-313001 RAJASTHAN
Individual

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Dried and cooked fruits and vegetables, Fruit-based organic food snacks, Organic dehydrated fruit snacks, Organic milk, Organic cream, Organic coconut oil for use in cooking and food preparation, Fruit-based organic food snacks also containing (indicate other ingredients included in the goods, e.g., grain, vegetables, nuts, seeds, chocolate), Oils and fats for food in class 29.
4527678  10/06/2020
SIDDHIDATRI AAHAR PRIVATE LIMITED
Sangeeta Sinha, Ram Nagar, Ram Lakha Niwas, Hazaribagh, Jharkhand-825301
PRIVATE COMPANY

Address for service in India/Agents address:
ANU KADIAN
UG-1, Kirti Shikhar Building, Janakpur, New Delhi-110058.

Proposed to be Used
KOLKATA
MILK, CHEESE AND DAIRY PRODUCTS FOR FOOD; FOOD PREPARATIONS INCLUDED IN CLASS 29 CONTAINING ANY OF THE AFORESAID GOODS; EDIBLE OILS AND EDIBLE FATS.
4527791  11/06/2020
KIRAN AGRAWAL
328, Main Road, Beside Union Bank, Samta Colony, Raipur. Chhattisgarh Pin 492001
Individual SOLE PROPRIETORSHIP
Proposed to be Used
MUMBAI
PAN MASALA, SCENTED SUPARI, PAN CHATNAI, PAN FLAVOURING MATERIAL, MOUTH FRESHNER, MUKHWAS, CATECHU, SWEET SUPARI, BROKEN SUPARI, KATHA, BETEL NUTS.
Trade Marks Journal No: 1958, 27/07/2020  Class 29

M/s Pragya Cashew Traders Prop Prashant Kumar Mahapatra
43/7 Katra Ishwar Bhawan, Khari Baoli, Delhi-110006
Proprietorship Firm

Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank, Sant Nagar Burari, Delhi-110084
Used Since: 01/07/2017
DELHI
Dry Fruits
DAIRYKUNDAN
4528033  11/06/2020
SH. VIKAS PROPRIETOR OF M/S SHREE GANESH FOOD PRODUCTS
PLOT NO. 26, UDYOG VIHAR, NEAR SHREE RAM AUTO MOBILE, MIRZAPUR ROAD, HISSAR-125001, HARYANA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/05/2020
DELHI
EDIBLE OILS, MUSTARD OILS, COOKING OILS AND GHEE.
4528099  11/06/2020
MURUGESAN VISHNUKUMAR PROPRIETOR OF THE SEW TECHNOID CO
3/96/5, THE SEW TECHNOID CO, NEAR MAAGAALI AMMAN TEMPLE, KODUVAI POST, TIRUPPUR - 638660
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4528106    11/06/2020
DIVJOT KAUR
KP-302 , PITAM PURA , NEW DEHI - 110034
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4528138  11/06/2020
RATTAN LAL GARG
Geeta Colony Ward No. 11, Safidon, Jind, Haryana 126112
INDIVIDUAL
Address for service in India/Agents address:
GEETA BANSAL
114, 4th floor, Hari Nagar, Ashram, New Delhi-110014.
Used Since :25/05/2020
DELHI
Preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
PARBHAAG

4528174    11/06/2020
MR. ANIL KUMAR S/O SH. BALWAN SINGH
VPO LADRAWAN, TEHSIL BAHADURGARH, DISTT. JHAIJAR, HARYANA-124507
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, TINNED FRUITS AND VEGETABLES, PICKLED FRUITS AND VEGETABLES, FRUIT JELLIES, JELLIES, JAMS, COMPOTES, BEVERAGES HAVING A MILK BASE, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, YOGURT BASED ON MILK SUBSTITUTES, DESSERTS MADE FROM MILK PRODUCTS, MILK AND MILK PRODUCTS, GHEE, KHOYA, CHEESE, BUTTER, GROUNDNUT OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPATHI GHEE, PICKLES, CANDIED FRUIT SNACKS, DRIED FRUIT-BASED SNACKS, SNACKS VEGETABLES, FRUIT-BASED FILLINGS FOR CAKES AND PIES, PROCESSED NUTS, SPICED MIXED NUTS, POTATO-BASED SNACK FOODS AND CHIPS; SOYBASED SNACK FOODS AND CHIPS; VEGETABLE BASED SNACK FOODS AND CHIPS; NUT-BASED SNACK FOODS AND CHIPS; READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF POTATOES AND CHIPS, NUTS, NUT PRODUCTS, SEEDS, VEGETABLES OR COMBINATIONS THEREOF; INCLUDING POTATO CHIPS, POTATO CRISPS, VEGETABLE CHIPS, TARO CHIPS, CRISPS, PORK SNACKS, SOY-BASED SNACKS, LEGUME-BASED SNACKS AND SPREADS, DIPS, CHEESE; SNACK MIXES, PAN MASALA, SCENTED SUPARI AND MOUTH FRESHNER, ROASTED PEANUTS, PEANUTS, PREPARED, PROCESSED PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER, SOUPS, DRIED PULSES, PROCESSED PULSES.
PRABHAG

4528176  11/06/2020
MR. ANIL KUMAR S/O SH. BALWAN SINGH
VPO LADRAWAN, TEHSIL BAHADURGARH, DISTT. JHAJJAR, HARYANA-124507
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, TINNED FRUITS AND VEGETABLES, PICKLED FRUITS AND VEGETABLES, FRUIT JELLIES, JELLIES, JAMS, COMPOTES, BEVERAGES HAVING A MILK BASE, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, YOGURT BASED ON MILK SUBSTITUTES, DESSERTS MADE FROM MILK PRODUCTS, MILK AND MILK PRODUCTS, GHEE, KHOYA, CHEESE, BUTTER, GROUNDNUIT OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPATI GHEE, PICKLES, CANDIED FRUIT SNACKS, DRIED FRUIT-BASED SNACKS, SNACKS VEGETABLES, FRUIT-BASED FILLINGS FOR CAKES AND PIES, PROCESSED NUTS, SPICED MIXED NUTS, POTATO-BASED SNACK FOODS AND CHIPS; SOYBASED SNACK FOODS AND CHIPS; VEGETABLE BASED SNACK FOODS AND CHIPS; NUT-BASED SNACK FOODS AND CHIPS; READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF POTATOES AND CHIPS, NUTS, NUT PRODUCTS, SEEDS, VEGETABLES OR COMBINATIONS THEREOF; INCLUDING POTATO CHIPS, POTATO CRISPS, VEGETABLE CHIPS, TARO CHIPS, CRISPS, PORK SNACKS, SOY-BASED SNACKS, LEGUME-BASED SNACKS AND SPREADS, DIPS, CHEESE; SNACK MIXES, PAN MASALA, SCENTED SUPARI AND MOUTH FRESHNER, ROASTED PEANUTS, PEANUTS, PREPARED, PROCESSED PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER, SOUPS, DRIED PULSES, PROCESSED PULSES.
PARVESH
4528180  11/06/2020
MR. ANIL KUMAR S/O SH. BALWAN SINGH
VPO LADRAWAN, TEHSIL BAHADURGARH, DISTT. JHAJJAR, HARYANA-124507
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, TINNED FRUITS AND VEGETABLES, PICKLED FRUITS AND VEGETABLES, FRUIT JELLIES, JELLIES, JAMS, COMPOTES, BEVERAGES HAVING A MILK BASE, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, YOGURT BASED ON MILK SUBSTITUTES, DESSERTS MADE FROM MILK PRODUCTS, MILK AND MILK PRODUCTS, GHEE, KOYA, CHEESE, BUTTER, GROUND NUT OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPATI GHEE, PICKLES, CANDIED FRUIT SNACKS, DRIED FRUIT-BASED SNACKS, SNACKS VEGETABLES, FRUIT-BASED FILLINGS FOR CAKES AND PIES, PROCESSED NUTS, SPICED MIXED NUTS, POTATO-BASED SNACK FOODS AND CHIPS; SOYBASED SNACK FOODS AND CHIPS; VEGETABLE BASED SNACK FOODS AND CHIPS; NUT-BASED SNACK FOODS AND CHIPS; READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF POTATOES AND CHIPS, NUTS, NUT PRODUCTS, SEEDS, VEGETABLES OR COMBINATIONS THEREOF; INCLUDING POTATO CHIPS, POTATO CRISPS, VEGETABLE CHIPS, TARO CHIPS, CRISPS, PORK SNACKS, SOY-BASED SNACKS, LEGUME-BASED SNACKS AND SPREADS, DIPS, CHEESE; SNACK MIXES, PAN MASALA, SCENTED SUPARI AND MOUTH FRESHNER, ROASTED PEANUTS, PEANUTS, PREPARED, PROCESSED PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER, SOUPS, DRIED PULSES, PROCESSED PULSES.
HFC AYURVEDAM

4528353   11/06/2020

MR. BASANT KUMAR GUPTA
Plot - 6, Malviya Nagar, Hazur, Bhopal, Madhya Pradesh – 462003.
An Individual

Address for service in India/Attorney address:
MANISHA R SIDHPURA
Leonard Corporate Solutions. Pvt. Ltd. 305, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruze East, Mumbai-400098.

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats.
4528431  11/06/2020
MR. ANIL ANNASHEB SHINDE
G 102, MAHESHWARI NAGAR, 16TH STREET, MIDC, ANDHERI EAST, MUMBAI 400093
SOLE PROPRIETOR
Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, KOTHRUD, PUNE-411038.
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, compotes; eggs, milk and milk products; edible oils and fats
4528567  12/06/2020

VTS ENTERPRISES INDIA PRIVATE LIMITED
DOOR NO: 3B, 3RD FLOOR, 25, PARK CENTER, VENKATNARAYANA ROAD, T. NAGAR, CHENNAI-600 017, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; GHEE; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; BANANA CHIPS; CASSAVA CHIPS; FRUIT CHIPS; VEGETABLE CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4528643  12/06/2020

PRABHU DAYAL GUPTA
B 216 OPPOSITE SITARAM PARK, LAXMI NARAYAN PURI, JAIPUR CITY, JAIPUR-302003, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
206, SECOND FLOOR, K-11, LUHADIA TOWER, ASHOK MARG, C-SCHEME, JAIPUR, 302001

Proposed to be Used

AHMEDABAD
Dried fruit, Raisins, Ground almond, Processed almonds, Cashew nuts (Prepared), Salted cashews, Prepared walnuts, Processed walnuts, Prepared pistachio, Dried figs, Dates, Processed dates, Processed peanuts, Roasted peanuts, Processed seeds, Processed chia seeds, Prepared watermelon seeds, Seeds, prepared.
Chuni Lal Amar Nath

4528700 12/06/2020

DIKSHIT KHARGYAL
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Dry Fruits, Flavoured nuts, Salted nuts, Roast nuts, Processed fruits, fungi, vegetables, nuts and pulses, Dried pulses, Fruit- and nut-based snack bars, Mixtures of fruit and nuts, Edible oils and fats, Legume-based snacks, Candied fruit snacks, Dried fruit-based snacks
4528761  12/06/2020
PUSHPINDER SINGH SODHI
Flat No. B-102, TDI Wellington Heights, Sector 117, Mohali
Sole Proprietor

Address for service in India/Attorney address:
SWAPAN KUMAR MUKHERJEE
911, Milano, Mahagun Mansion, 1/4 Vaibhav Khand, Indirapuram, Uttar Pradesh, 201014
Used Since :29/11/2019

DELHI
Milk, cheese, butter, yogurt and other milk products
Trade Marks Journal No: 1958, 27/07/2020  Class 29

PIYALI GHOSH TRADING AS NEW SHREE KRISHNA DAIRY
1353 P. S. ROAD "A" MADHUGARH, KOLKATA-700 030, WEST BENGAL
Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Used Since: 24/03/2018

KOLKATA
GHEE INCLUDED IN CLASS-29.

Transliteration: BHAGYARATH
4528821  12/06/2020

SHREE LAXMI INDUSTRIES
148-149, BRIJ INDUSTRIAL AREA, BHARATPUR, RAJASTHAN.
proprietorship and trader

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Used Since :01/01/2000

AHMEDABAD
EDIBLE OIL
ILAYA
4528978  12/06/2020
SRI KUPPANNA OIL MILLS PRIVATE LIMITED
9/771, KANGAYAM ROAD, MUTHUR, KANGAYAM TALUK, TIRUPUR, ERODE - 638105
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Edible oils.
4528981 12/06/2020
GANGADHAR MARISERLA
1ST FLOOR, FLAT NO.G-3, SRI RAM NAGAR COLONY,
INDIVIDUAL AADHAR NUMBER 8097 7070 0878 PAN NO BLPPM0013A GST NO.37BLPPM0013A1ZM
Address for service in India/Attorney address:
NEERAJ SRIVASTAVA
KIDWAI NAGAR
Proposed to be Used
CHENNAI
MILK AND OTHER MILK RELATED PRODUCT
4529084   12/06/2020
APOORV AGARWAL TRADING AS : AGARWAL INDUSTRIES
B-4A, DURGAPATH, AMBABARI, JAIPUR, RAJASTHAN - 302039
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES
CHALAN
4529248  12/06/2020
JAVARI LAL
118, MAGRIYA BERA, SOJAT, PALL, RAJASTHAN 306104
Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)
Used Since :14/03/2020
AHMEDABAD
PICKLE
4529477  12/06/2020
BDMR AGRO TECH PVT LTD
2199,CROSS ROAD NO 9, ABKARI ROAD, AMBALA CANTT, HARYANA-133001, INDIA
BODY INCORPORATE INCLUDING PVT. LTD.
Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Proposed to be Used
DELHI
MUSTARD OIL, EDIBLE OILS AND FATS, MILK AND MILK PRODUCTS AND OTHER PRODUCTS INCLUDED IN CLASS 29
NUTRIHAIR

4529534   12/06/2020
MERHAKI FOODS AND NUTRITION PRIVATE LIMITED
B-203B, 10B Scheme, Near Gopalpura Bypass, Jaipur, Rajasthan – 302018
PRIVATE LIMITED
Address for service in India/Attorney address:
KARAN SETIYA
ENNOPLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used

AHMEDABAD
Protein milk, yogurt, potato crisps, potato chips, low fat potato chips, fortified snacks, potato flakes, fruit-based snack food, foodstuffs of animal origin as well as vegetables such as meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, milk chocolates, fortified chocolates, chocolate powders, flavored milk, fortified milk and milk products; edible oils and fats.
4529579   12/06/2020
TARUN SHORI TRADING AS DIVI FOOD PRODUCTS
BLOCK-16, 1283/3, SEWAK PURA, PREET NAGAR, NEAR GURUDWARA GURU ARJAN DEV, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Edible Oils & Fats.
BOMANNAPURNA

4529590   12/06/2020

BISWARUP ROY, TRADING AS : BINAPANI OIL MILL
S.B. Gorai Road bye Lane, Ahmed Nagar (Dildar Nagar), P.O.: Asansol, Dist.: Paschim Burdwan, Pin-713303, West Bengal, India.
an Indian Proprietorship Firm.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Edible Oils.
4529659 12/06/2020
VANDANA GULATI W/O. SH. SUDHIR GULATI PROPRIETOR OF M/S. THEVITEJAR
5-GHA-6, OPP. RAM LILA MAIDAN, JAWAHAR NAGAR, JAIPUR-302004 RAJASTHAN
Proprietorship firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Mouth Freshener & Preserved lentils, Fresh packaged fruit chunks of (indicate type of fruit, e.g., Beetroot, Pineapple, Betel Leaves, Pudina & Amla), Snack mix consisting primarily of processed fruits, processed nuts and/ or raisins in class 29.
4529707    12/06/2020

NEETA LOHANI
435, LAKSHMAN SAHAY LANE, GURUDWARA ROAD, POST R.S, GAYA BIHAR 823001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Dried fruits
NEELDHARA
4529708  12/06/2020
SANDEEP KUMAR SINGLA S/O KRISHAN CHAND SINGLA
22-SRI RAM COLONY, NEAR SHIV CHOWK, SRI GANGANAGAR, RAJASTHAN - 335001, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats
RS RAJAPSARA

4529957    12/06/2020

SHALIN KESARWANI

69 R.N. SANYAL ROAD, MAQBOOLGANJ, LUCKNOW - 226001, UTTAR PRADESH, INDIA

Individual

Address for service in India/Attorney address:

VIKAS TYAGI

C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; PROCESSED BETEL NUTS, MOUTH FRESHNER, SCENTED SUPARI AND SWEET BETEL NUT, PAN MASALA, JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS, BLENDED OIL FOR FOOD, REFINED OIL, SOYABEAN OIL, RICE BRAIN OIL, PALMOLINE OIL, VEGETABLES OIL, MUSTARD OIL, GHEE AND FATS
4530088  13/06/2020
GANDHI VIDHYA MANDIR
SARDARSHAHR, RAJASTHAN-331403
TRUST
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
AHMEDABAD
Meats & Processed Foods Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
SRI HARITHA AGRO FOOD PRODUCTS PVT. LTD
PLOT NO. B 35, BHEL AIE, R.C. PURAM, SANGAREDDY, PIN CODE-502032

Body Incorporate

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai-400 037.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams,; eggs, milk and milk products; edible oils and fats
HOSLE
4530396    13/06/2020
CHHABEE NUTRICOS INDUSTRIES LLP
Shop No 15, Nandanvan Shopping Complex, Opposite Kiran Hospital, Naginawadi, Katargam, Surat – 395004.
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Proposed to be Used
AHMEDABAD
Milk and Milk Products; Dairy Products; Milk Beverages; Beverages made from Yogurt, Soya, Coconut milk, Soy milk and Rice milk; Flavoured milk beverages; Beverages based on fermented milk substitutes; Creamers for beverages; Yogurt; Flavoured milk powder for making drinks; Edible Oils and Fats; Pickles, Dry Fruit and goods made from these materials; Fruit pulp; Preserved, Dried, Cooked, Frosted and Frozen Fruits and Vegetables; Coconut, Desiccated; Jellies, Jams; Fruits and Potato Chips; Preparations for making soup; Vegetable and Fruit salads; Food products made from meat and fish; Aloe Vera prepared for human consumption; Shrimps, not live; Meat Extracts; Vegetable Juices for Cooking; Prepared and Processed seeds; Edible seeds; Processed and Prepared Peppers; Crystallized ginger; Peanuts, Processed; Eggs; Beans, preserved; Compotes; Processed pulses; Processed betel nuts and Seeds; Scented, Flavoured and Sweet betel nuts; as included in Class – 29.
WAI ORGANIC

4530440  13/06/2020

ORCHARD BRANDS PRIVATE LIMITED
67, UDYOG BHAVAN, SONAWALA ROAD GOREGAON EAST MUMBAI MH 400063 IN

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Fruits, dried; Fruits, cooked; Prepared fruits; Cooked fruits; Vegetables, prepared; Vegetable salads; Vegetable purées; Vegetable jellies; Fruit jellies; Jellies for food; Jams; Eggs *; Milk; Pasteurized milk; Whole milk; Skim milk; Milk and milk products; Sesame oil; Edible oils; Edible oils and fats; Dal; Dried chickpeas
4530639  13/06/2020
K.V.ENTERPRISES (PROPRIETOR: N.SHYAMALA DEVI)
Unit Address: 369, Bharadhi Dasan Street, Mamallan Nagar, Kanchipuram-631501, Tamil Nadu
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
4530661    13/06/2020
PRAHLAD MULWANI
13, SIHAWA CHOWK, MAKESHWAR, WARD NO.9, DHARMATARI CHHATTISGARH - 493773
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
MUMBAI
PAN MASALA, SWEET SUPURI, HERBAL SUPURI, SADA KHARA, MOUTH FRESHNER, MAWA MASALA
SHREEMARUTI

4530956  14/06/2020
MANJU RAJPUT, PROPRIETOR OF M/S GG MARKETINGS
SHOP No. Z-04, 3564, BARNALA BYPASS ROAD, Opp. RELIANCE MARKET, BHATINDA (PUNJAB) 151001
Proprietorship Firm
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Proposed to be Used
DELHI
VANASPATI GHEE & EDIBLE OILS
AMAYU
4530985  14/06/2020
AMOD FOODS AND SPICES LLP
40-41, TRINITI TOWER, 6TH FLOOR, 5 SWAGE FARM, NEW SANGANER ROAD, JAIPUR, RAJASTHAN-302019 LLP

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
4531215  15/06/2020
M/S.VISHARAA BIOTECH
NO. 14, SECOND CROSS STREET, INDIRA NAGAR, (31st AVENUE BANU NAGAR), ORAGADAM, AMBATTUR, CHENNAI – 600053, TAMILNADU, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :20/01/2020

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
4531234  15/06/2020
M/S. R.K. GANAPATHI CHETTIAR
NO. 138, MUTHUR ROAD, VEERANAMPALAYAM VILLAGE, KANGAYAM - 638 701, TIRUPPUR DISTRICT, TAMILNADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.
Used Since :01/03/2018
To be associated with:
111862
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food, Butter, Ghee, Dairy products, Edible oils including gingelly oil, vanaspathy, fats and pickles.
4531413  15/06/2020
M.MOHAMED IBRAHIM TRADING AS MA ENTERPRISES
TSNO-745, MAK BUILDING, SHOP NO.2, NORTH 2ND STREET, PUDUKKOTTAI - 622 001, PUDUKKOTTAI DIST, TAMILNADU
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages, Milk beverages, milk predominating, Paneer (Milk Product), Edible oils and fats, Preserved, frozen, dried and cooked fruits and vegetables, Milk and milk products, Eggs, Jellies, jams, compotes, Butter, Ghee, Cheese, Fish and chips, Pickles, Preserved fruit, Stewed fruit, Dried fruit and vegetables, Nutmeats, Processed nuts, Processed cashews, Processed almonds, Meat, poultry and game.
Farmer's Gold
4531451  15/06/2020
STAR POWER DISTRIBUTION PVT. LTD.
26 KM Mile Stone, Jalandhar Tangra, G.T. Road, Amritsar

Body Incorporate

Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.

Proposed to be Used
DELHI
Preserved, Frozen, Dried and Cooked Fruits and Vegetables, Jellies, Jams, Compotes, Oils and fats for Foods
4531489   15/06/2020
SHRIYANSH SINGHAL PROPRIETOR OF SHRI RADHE FOOD PRODUCTS
Ground Floor, Parimal Plaza, Chetakpuri Main Road, Gwalior
Proprietorship Firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
MUMBAI
Nuts Prepared, Seeds, Dried fruits
4531535  15/06/2020
BUBBLIPOP PRIVATE LIMITED
Bhondsi Gurgaon Near Police Chowki, Gurgaon - 122102, Haryana
Private Limited Company

Address for service in India/Attorney address:
Poojashree
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOSTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
RAMBAAN

4531538  15/06/2020

BOBY SHARMA
943/E SCHOOL MARG, CHHAJJU PUR, DELHI-110032

INDIVIDUAL NAME

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
AMLA CANDY, COOKED FRUITS INCLUDED IN CLASS 29
KICCHNAM

4531541   15/06/2020
OM PARKASH DHAMIJA
IIA, 114, NEHRU NAGAR, GHAZIABAD-201001, U.P., INDIA
Sole Proprietor

Address for service in India/Attorney address:
IP TEST
117 D, POCKET - A, MAYUR VIHAR, PHASE - II, DELHI - 110091, INDIA

Used Since :09/09/1992

To be associated with:
3295167

DELHI

Ready to eat cooked food made of preserved, dried and cooked fruits and vegetables, pickles, fruit and vegetables salads, potato chips, milk and dairy products, milk based beverages, milk shakes, milk, condensed milk and milk ferments for culinary purpose, paneer, ghee, butter, curd, frozen vegetables, preserved garlic, jams, jellies and jellies for food, fruit chips, fruit powder, fruit jellies, fruit chips, fruit based snack foods, soups, crisps, marmalade, nuts (prepared), olive oil for food, olives preserved, processed fruits, fungi and vegetables (including nuts and pulses), seaweed extracts for food, seeds (prepared), vegetable soup preparations, gelatin, yoghurts, potato snack foods, cheese, cream, hummus, fat-containing mixtures of bread slices, dates, vegetable juices for cooking, aloe vera prepared for human consumption, margarine, coconut oil, edible oils and fats included in class 29
4531553  15/06/2020
VASUDEV HARGOVIND COLD CHAIN PVT LTD
D/161, GARDEN CITY, NEAR ESI HOSPITAL, VILLAGE KOSMADI, ANKLESHWAR-393001 Gujarat
Pvt Ltd Company

Address for service in India/Attorney address:
ANILKUMAR OMPRAKASH SARAOGI
209 Poddar Plaza, Opp Fire Station, Ghod Dod Road, Surat, Gujarat 395 001

Used Since :01/04/2020

AHMEDABAD
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats
Proposed to be Used
AHMEDABAD
EDIBLE OILS AND FATS INCULDING IN CLASS 29
4532173   15/06/2020
MURALI OIL MILLS
Murali Oil Mills, No 11 Chennai Salai, Panruti-607106, Tamil Nadu
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
4532210  15/06/2020
PRAMOD KUMAR PROP. OF UNILEAF PRODUCTS.
230/30, 3rd FLOOR LEFT SIDE, GALI NO-9, RAILWAY COLONY, MANDAWALI, NEW DELHI-110092
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
Edible seeds, prepared, processed seeds, Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
4532492   16/06/2020  
MARTIN SAMUEL
238 B WING, ORCHID MALL SURVEY - 169, AAREY MILK COLONY, ROYAL PALM ESTATE UNIT NO-29, GOREGAON EAST, MUMBAI, 400065
Food & Beverage services
Proprietor
Proposed to be Used
MUMBAI
meat, fish, Eggs, poultry and meat extracts, preserved, frozen, dried and cooked chicken
SARAGI

4532613  16/06/2020

SANTOSH PRASAD TRADING AS MUKUL OILS MILL
VILL.: SAHEBGANJ, MEENA BAZAR, P.O: KARNAUT, MUZAFFARPUR-843125, BIHAR, INDIA.
A PROPRIETORSHIP FIRM NAMED MUKUL OILS MILL.

Address for service in India/Attorney address:
RAJ ASSOCIATES
FLAT NO.-306, RADHEY KRISHNA PLAZA, NEAR HATHWA MARKET, BARI ROAD, PATNA-800004, BIHAR, INDIA.

Proposed to be Used
KOLKATA
EDIBLE OILS AND FATS being included in class 29
YADUNANDAN

4532718   16/06/2020

MR. VIKAS TYAGI
D-173, D-BLOCK, SHASTRI NAGAR, MEERUT, L.L.R.M ROAD Med. COLLEGE, UTTAR PRADESH-250004

INDIVIDUAL

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
BRAJ SUNDRI

4532858    16/06/2020

ADITYA GARG
1972, Heera Kunj, Dampier Nagar, Mathura-281001(U.P.)
Proprietorship

Address for service in India/Agents address:
GAURAV AGRAWAL,
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)
Used Since :01/03/2020
DELHI
PAN MASALA, SWEET SUPARI
VKD FOODS

4532972  16/06/2020

VIGNAA V

No 005, SVR Agasthya Appartment, Daddys Garden, Kammasandra Main Road, VTC Kammasandra, Po Electronics City Bengaluru-560100, Karnataka

Proprietor

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
4533057   16/06/2020
KULDEEP RAJPUROHIT
31A Tara Chand Dutta Street, Kolkata, West Bengal, India- 700073
Individual
Proposed to be Used
KOLKATA
GHEE, VEGITABLE, JAM JELLY, MILK AND MILK PRODUCTS
VIVANTO

4533397  16/06/2020
EPIC CODE SOLUTIONS PRIVATE LIMITED
A -6 / 2 / 2 , NEW PALM BEACH CHS, SECTOR 4 NERUL, NAVI MUMBAI, MAHARASHTRA, 400706
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Edible oil; Edible vegetable oils; Sunflower oil; Rapeseed oil; Corn oil; Groundnut oil; Sesame oil; Cooking oil; Cashew
nut oil; Coconut oil for food; Sliced fruits; Fruits, dried; Fruits, tinned; Fruits, canned; Fruits, processed; Fruits, prepared;
Preserved fruits; Dried fruits and vegetables; Quick-frozen fruits; Pickled fruits and vegetables; Preserved, frozen, dried
and cooked fruits and vegetables; Canned meat, fish, vegetables and fruits; Milk-based beverages containing fruits;
Vegetable purées; Vegetable mousse; Vegetable spreads; Vegetables, canned; Dried vegetables; Canned vegetables;
Pickled vegetables; Jellies, jams, compotes; Fruit jellies; Jellies for food; Milk, cheese, butter, yoghurt and other milk
products; Milk-based energy drinks; Probiotic milk-based snack bars; Nut-based milk for use as a milk substitute;
Coconut milk for culinary purposes; Dried milk-based products for use as meal replacements; Ghee; Buttermilk; Lassi;
Nut-based snack bars; Fruit-based snack bars; Probiotic nut-based snack bars; Edible oils and fats
IMMUZZ

4533488  16/06/2020

PURE PLATTER FOODS
1102, Tower 3, Swastik Regalia C.H.S. Wagbil Road, Off G.B. Road, Thane (W) 400615, Maharashtra.

Partnership Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI

Dried fruits, Prepared dried fruit mixes, Dried fruit-based snacks, Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
AL-YASIN
4533567 16/06/2020
FRAGRANCE FOODS PRIVATE LIMITED
528, ALINAGAR, KOTLA MEWATIYAN, HAPUR – 245101
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012
Proposed to be Used
DELHI
Various meat, meat jellies, meat extracts, meat, preserved, meat, tinned [canned (Am.)], milk, milk beverages, milk predominating, milk products, milk shakes, fish, preserved, fish, tinned [canned (Am.)], fish meal for human consumption, fish mousses, fish roe, prepared, foods made from fish, fruit, preserved, fruit, stewed, fruit jellies, fruit pulp, fruit salads, fruit peel, fruit chips, fruit preserved in alcohol, fruit-based snack food, frozen fruits, fruits, tinned [canned (Am.)], fish, preserved, fish, tinned [canned (Am.)], fish meal for human consumption, Poultry, not live, powdered eggs
AL-ISHAK

4533568  16/06/2020
FRAGRANCE FOODS PRIVATE LIMITED
528, ALINAGAR, KOTLA MEWATIYAN, HAPUR 245101
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012

Proposed to be Used

DELHI

Various meat, meat jellies, meat extracts, meat, preserved, meat, tinned [canned (Am.)], milk, milk beverages, milk predominating, milk products, milk shakes, fish, preserved, fish, tinned [canned (Am.)], fish meal for human consumption, fish mousses, fish roe, prepared, foods made from fish, fruit, preserved, fruit, stewed, fruit jellies, fruit pulp, fruit salads, fruit peel, fruit chips, fruit preserved in alcohol, fruit-based snack food, frozen fruits, fruits, tinned [canned (Am.)], fish, preserved, fish, tinned [canned (Am.)], fish meal for human consumption, Poultry, not live, powdered eggs
AL-UMAR

4533573  16/06/2020
FRAGRANCE FOODS PRIVATE LIMITED
528, ALINAGAR, KOTLA MEWATIYAN, HAPUR 245101
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012
Proposed to be Used
DELHI
Various meat, meat jellies, meat extracts, meat, preserved, meat, tinned [canned (Am.)], milk, milk beverages, milk predominating, milk products, milk shakes, fish, preserved, fish, tinned [canned (Am.)], fish meal for human consumption, fish mousses, fish roe, prepared, foods made from fish, fruit, preserved, fruit, stewed, fruit jellies, fruit pulp, fruit salads, fruit peel, fruit chips, fruit preserved in alcohol, fruit-based snack food, frozen fruits, fruits, tinned [canned (Am.)], fish, preserved, fish, tinned [canned (Am.)], fish meal for human consumption, Poultry, not live, powdered eggs
GRB MY PANEER

4533819  17/06/2020

GRB Diary Foods Pvt. Ltd
No.10, III Phase, SIDCO Industrial Estate, Hosur – 635126, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

To be associated with:
621962, 1077181, 1970492

CHENNAI

PANEER; GHEE; MILK; MILK BEVERAGES; FLAVOURED MILK; DRIED MILK; MILK POWDER; DAIRY WHITENER;
BUTTERMILK; CURD; LASSI; YOGHURT; CREAM; WHIPPED CREAM; BUTTER; CHEESE; CHEESE SPREADS; MILK
PRODUCTS; PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; JELLIES; JAMS; PICKLES; EGGS;
EDIBLE OILS AND FATS; CHIPS; NUTS; SALADS; SOUP PREPARATIONS; SOUPS; TOFU; TOMATO PUREE
Basava Shwetha
4534059  17/06/2020

SHIVKUMAR S/O NAGAPPA CHITAGOPKER
House No. 63, Aland Road, Vijay Nagar Colony, Gulbarga-585101
Individual

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
CHENNAI
Processed nuts, seeds and betel leaves used as ingredients of pan masala as covered under class 29.
MRS. C.H.SAROJA
No 1520, 11th Main, Vijaynagar, Bangalore - 560040
Sole proprietor of proprietorship firm AISIRI NATURAL FOOD CORPORATION

Address for service in India/Attorney address:
ARTHI V., ADVOCATE
NO.90/24,2ND FLOOR, 4TH MAIN, 2ND STAGE, K.H.B.COLONY, BASVESHWARA NAGAR, BANGALORE - 560 079
KARNATAKA , INDIA
Used Since :13/03/2020

CHENNAI
Edible oils, cooking oil, olive oil, groundnut oil, coconut oil, maize oil, nut oil, rice bran oil, vegetable oil for food, processed coconut, cream, cheeses, butter, ghee, curd, yogurt, coconut milk, rice milk, milk powder, organic milk, oat milk, milk snacks, milk beverages, dairy based beverages and dairy products
SOLELY

4535438  18/06/2020

BHARAT BHUSHAN GUPTA, PROPRIETOR M/S BIG VALUE SHOP
LG-CS-04, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD 201010, UTTAR PRADESH

PROPRIETOR

Address for service in India/Agents address:

K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
SUSSRUT GHEE

4535804  18/06/2020
SUSSRUT RESEARCH PRIVATE LIMITED
38, Padma Pukur Road, 02nd Floor, Fingapara, NORTH 24 PARGANAS Parganas North WB 743129
DIRECTOR

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA
EDIBLE OILS AND FATS, PURE GHEE, MILK AND MILK PRODUCTS ,DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS.
SOYAICING

4536056  18/06/2020
MRS. SHEELABAI WASUDEV BATRA
Plot no. 155 Wasudev Niwas, Near Vidya Niketan School, East Wardhaman Nagar
Proprietor

Address for service in India/Attorney address:
MEENA BHATTAD
226 UDHOJI ROAD NEAR RSS BUILDING OPP. TO DR. DHARMADIKARI HOSPITAL, MAHAL, NAGPUR

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
TR69

4536660  18/06/2020

MR. RAMKISHORE NAGLA TRADING AS SRI KIRANA STORES
15-8-341, Begum Bazar, Hyderabad - 500 012
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used

CHENNAI

Dried fruits and vegetables, cooked fruits and vegetables, preserved fruits and vegetables,
SILVER SOYATIVE

4537430    19/06/2020

ABHAY GUPTA
A 166-167, AVAS VIKAS COLONY, LUCKNOW ROAD, HARDOI 241001, UTTAR PRADESH.
MANUFACTURER & MERCHANT

Proposed to be Used

DELHI

MEAT, FISH, POULTRY, GAME; MEATEXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
DAYALDAS ISRANI TRADING AS: BALAJI FOODS
20, MANGAL NAGAR, A.B. ROAD, INDORE [M.P.]
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
SWEET SUPARI & MOUTH FRESHNER INCLUDED IN CLASS 29